

Appeal No 05/2020

(I.A. No. 77/2020 & I.A. No. 78/2020 and 108/2020)

Sub : Joint Inspection of M/s H.M.A. Agro Industries Ltd, Talaspur, Khurd Tehsil-Koil, Mathura By Pass Road, District-Aligarh, U.P. in the matter of I.A. No. 77/2020, 78/2020 and 108/2020 in appeal no. 5/2020 H.M.A. Agro Industries Ltd. V/s Uttar Pradesh Pollution Control Board & Others.

Background :

Hon'ble NGT, New Delhi has passed order dated 13.02.2020 regarding factual report in the matter related with HMA agro Industries Ltd, Aligarh. Operative part of above mentioned order is given below :-

"Since the above findings are challenged we consider it necessary to require a factual report in the matter from a joint Committee comprising of the CPCB, CGWA and the U.P. State PCB within two months by email at judicial-ngt@gov.in. The U.P. State PCB will be the nodal agency for compliance and coordination. The Committee may get a trial run conducted with a view to conduct the inspections."

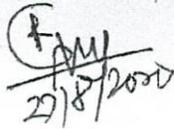
Accordingly, team of officials from CPCB, UPPCB & CGWA jointly inspected the industry on 15.06.2020.

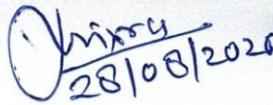
INSPECTION REPORT

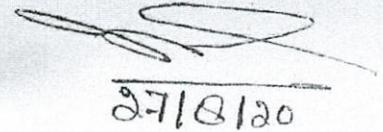
M/s H.M.A. Agro Industries Ltd, (Integrated slaughter house), Talaspur, Khurd, Tehsil-Koil, Mathura By Pass Road, District-Aligarh, U.P. (referred as 'the Unit') is engaged in production of frozen boneless buffalo / poultry feed supplement (PFS), tallow and blood meal. The information about the industries is given in the following table:

Table

General Information		
1.	Raw material and capacity of the plant	Live Buffaloes -500 Nos./Day
2.	Products/Byproducts	a. Frozen boneless -70.5 M.Tonne/day b. Tallow -15M.Tonne/day c. Blood Meal-15M.Tonne/day
3.	Present operational status of the Unit	Unit is closed as per Closure Order dated 17.03.2019 issued by UPPCB.
Information related to water consumption and wastewater generation		
4.	Source of freshwater	Bore wells: two Nos. - Both tube wells are equipped with Electro Magnetic Flow meters.


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5.	Status of CGWA permission for extraction of ground water .	NOC from CGWA has been issued for extraction of 350 m ³ /day (and not exceeding 1,05,000 cu.m/day) of ground water from both tube-wells. The NOC is valid up to 03.10.2020 (Annexure-1).
6.	Status of Piezometer fitted with automatic water level recorder with telemetry system to monitor the ground water regime.	As per NOC condition,01 (One) number of Piezometer fitted with automatic water level recorder with telemetry system to monitor the ground water regime. Firm has constructed 02 (two) no of piezometers inside the premises and fitted with automatic water level recorder with telemetry system. The water level data annexed of two piezometers in Annexure-2
7.0	Wastewater discharge	
7.1	Present treated waste water discharge	Unit was found closed and hence there was no discharge of waste water.
7.2	ETP Details	The Unit has installed Effluent Treatment Plant (ETP) based on activated sludge process. The details of various treatment unit of ETP are as follow: <ul style="list-style-type: none"> ✓ Rotary Screen, Equalization Tank, USBR-I & II, Aeration Tank - I & II, Primary Clarifier, Secondary Clarifier, MGF, ACF, OCEMS, Web Camera, Sludge Dying Beds etc. ✓ During inspection Aeration Unit was found operational.
7.3	System installed for measurement of treated waste water.	✓ Unit has provided electro-magnetic flow meter at the outlet of ETP integrated with OCEMS.
7.4	Mode of Effluent disposal	Provision is made to utilize treated waste water for irrigation in own developed plantation (Jetropha) using Karnal technology over an area of 2.3 Hectare.
7.5	Hide storage area	✓ Dedicated area is provided for storage / preservation of hides.
7.6	Status of Consent under the Water (under water Act 1974)	The Unit does not have valid consent. Last issued consent was valid upto 31.12.2019.UPPCB rejected the application of consent for renewal on 03.02.2020.
7.7	Status of OCEMS	The Unit has installed OCEMS for Monitoring of Treated Effluent Quality.
8.	Odour Control	Unit has provided Bio filter to suppress the odour from rendering plant.
9.	Information about Air Pollution and control	
9.1	Source of Air Pollution	Boiler -1 (4TPH) (As per the consent issued on 27.12.2017 under Air Act, a. The Unit is allowed to operate with two boilers (4 TPH and 600 kg/hr. However, during inspection only one Boiler of 4 TPH was found) b. DG Sets - 4 Nos. (1000 K.V.A.X1 No., 750 K.V.A.X2 Nos. , 250 K.V.A.X1 No.)
9.2	Details of fuel used in Boiler and DG Sets	Boiler-Wood & Coal DG Sets - High Speed Diesel

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		Fuel used in DG Sets - 1.0 Lac ltr/year
9.3	Status of Air Pollution Control Devices (APCD)	<p>a. Boiler - Boiler is equipped with multi-cyclone as Air Pollution Control devices (APCDs). Flue gases are discharged into the atmosphere through stack of 30 mtrs height. The stack is provided with monitoring facilities having platforms and porthole.</p> <p>b. The Unit has installed OCEMS for Monitoring of Air Quality emission.</p> <p>c. DG Sets - All the four DG sets are provided with Acoustic enclosures. The stack provided with three DG sets have height more than nearby building, which is approximate of 10 mtrs height as informed by the Unit while one DG set does not have stack as per CPCB norms.</p>
9.4	Status of Consent under the Air (under water Act 1981)	The Unit does not have valid consent. Last issued consent was valid upto 31.12.2019. UPPCB rejected the application for renewal of consents on 03.02.2020.
10.0	Details of Solid waste generated	
10.1	Sources of Solid waste generated	<p>a. Process: Animal dung and ingesta (undigested paunch contents)</p> <p>b. ETP Sludge: Solid waste from different treatment units of ETP</p>
10.2	Quantity of ETP sludge generated	The plant was not functional during inspection. Hence no solid waste was generated.
10.3	Facility for storage/disposal /treatment	<p>Solid waste from the process--</p> <p>a. The Bonne, Flash and Blood is taken to rendering plant for their processing and converting to by-products, namely poultry feed, manure and Meat Bone Meal (MBM).</p> <p>b. The Unit has installed a rendering plant capacity of 10 tonne/hr using wet process.</p>
10.4	Hazardous waste generation	Approx. 2000 ltr/year of waste lube oil is generated and given to TSDF for disposal.
10.5	Hazardous waste Authorisation	The Unit has obtained authorization under the Hazardous Wastes (Management & Transboundary Movement) Rules, 2016 valid upto 12.01.2023.
<p>Observations:</p> <p>General:</p> <ol style="list-style-type: none"> 1. M/s H.M.A. Agro Industries Ltd, Talaspur, Khurd Tehsil-Koil, Mathura By Pass Road, District-Aligarh, U.P. is engaged in processing of 500 buffaloes/day and produces frozen boneless meat, Tallow and BloodMeal. The Unit was found closed during inspection in compliance of UPPCB order dated 07.01.2020 (Annexure -3). 2. No proper arrangement of water sprinkling in the Lairage area. 3. Ducting Pipe of Rendering Plant was observed in damaged condition. <p>Wastewater discharge:</p> <ol style="list-style-type: none"> 1. The Unit has installed conventional ETP, based on activated sludge process. The treatment facilities have Primary, Secondary and Tertiary treatment. The Unit has got 		

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adequacy report of its ETP from IIT, Varanasi. As per the report the Units of the ETP and their sizes are adequate enough to handle the flow upto 600 m³/day (Annexure-4).

2. V Notch and electromagnetic flow meter have been provided for flow measurement of treated effluent at ETP outlet. However, calibration scale was not found for V Notch. OCEMS has been installed by the Unit at ETP outlet for self-regulation of the parameters, namely, pH, TSS, BOD, COD & Flow.
3. The Unit has made arrangement to use treated water for irrigation purpose by using Kernel Technology through underground piped-network, which is 150 meter (approx.) away from outlet of ETP. It was informed that area under irrigation is 2.3 hectares.
4. The Jetropha plants have been planted in the irrigation network which are not a high water intake plant.
5. The Unit has not provided any display board for display of total land area under irrigation and plants details etc.

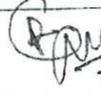
Sources of fresh ground water & ground water recharge through ponds-The NOC issued by CGWA is valid up to 03.10.2020.

1. As per NOC condition of CGWA, 03 existing tube wells are allowed for ground water abstraction to a tune of 350 m³/day or 105000 m³/year. During the inspection, only 02 existing tube wells found in factory premises and both tube wells are found to fitted with digital water flow meters. However, only 01 tube well (Tube well No 01) was in operation, whereas tube well no 02 was not in operation. At the time of inspection representative of industry informed that 01 tube well had been dismantled, which was located near factory main gate. Only one tube well is in operation at a time, while second tube well is used as and when required. The ground water abstraction with in permitted limits.
2. During the inspection 02 (Two) no of piezometers have been found to be constructed and both are fitted with AWLR and telemetry system for monitoring of ground water level monitoring.
3. During inspection, it was found that industry has adopted 03 no of ponds for ground water recharge. Out of three, one pond adopted by firm in Singarpur village, Tehsil-Koil, Aligarh has also be claimed to adopted by M/s Al-Hamd Agro Food Pvt Ltd, Village-Iliyaspur, Tehsil-Koil, Aligarh dated 20.05.2016, whereas M/s H.M.A. Agro Industries Ltd, Aligarh has also adopted on dated 22.07.2017. GW recharge from remaining 2 ponds comes to 27636 m³/year, which is present circumstances inadequate quantity of recharge, as per NOC condition.

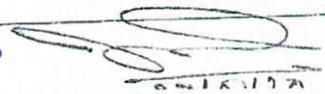
In view of revelation of above facts, total GW recharge credit claimed by firm can not be accepted at present. In this regard show cause notice has been issued to the firm on 25.8.2020 (Annexure-5)

Effluent treatment plant:

1. The Unit has been issued closure order on 17/03/2019. In view of effective closure order the Unit is required to keep the Anaerobic and Aerobic biological system under stabilization which has not been done by the Unit. Unit is also not monitoring the biological culture in the Aeration tank. In view of the destabilized status of ETP unit requires to implement a time bound work plan to stabilize the ETP before feeding of any fresh inlet of effluent.
2. The Unit has not submitted the calibration certificate of online continuous Effluent Monitoring System.
3. The Unit has not maintained any record related to generation and disposal of ETP sludge.
4. The ETP is not provided with Oil and Grease unit which is bound to affect the operation of anaerobic filter as well as aerobic biological system.


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5. The Unit has not installed the facility to measure generation of biogas. Also, no mechanism for flaring of gas is provided. In the absence of biogas measurement, the operational efficiency for anaerobic digester is difficult to monitor.
6. The V-notch provided at the outlet has no scale for measurement of effluent quantity which raises serious doubts on the quantity of actual effluent being discharged from the Unit.
7. The effluent discharge is utilized for irrigation. Unit has not submitted any ground water monitoring report to indicate the impact of use of effluent for irrigation purposes. Unit also needs to submit an elaborate Irrigation management plan taking into consideration the nature of soil and quantity of effluent and get it approved from leading technical institution.

In view of above, the Effluent Treatment Plant in the Unit is not stabilized and unit needs to have a time target plan for removing the deficiencies and also to have a ETP operation work plan.

Air Pollution:

1. The Unit has a boiler of 600 Kg/Hrs. capacity for which unit has not taken prior permission. It is to mention that earlier the Unit was having boiler of 4TPH capacity along with 600 kg/hr capacity boiler. Unit has now dismantled the 600 kg/Hrs boiler no prior permission under rules.
2. The boiler in the Unit is coal/wood fired unit whereas in the Consent to Establish the boiler is allowed to operate on HSD as fuel.
3. The DG set of 250 KVA capacity is not provided with stack height as per the norms.
4. The Unit has not submitted the calibration certificate of online continuous Emission Monitoring System.
5. Online Continuous Emission Monitoring System is installed for monitoring of Air Quality emission in the stack.

Rendering Plant:

1. The rendering plant in the Unit is based upon wet process whereas the Unit has to install dry rendering plant of 4 TPH capacity as per the permission given in Consent to Establish.
2. The ducting of rendering plant was found to be damaged during inspection which indicated that the rendering plant is ill maintained and bound to create pollution on operation.
3. The capacity of rendering plant is 10 ton per hour whereas Consent to Establish was issued for rendering plant of 4 TPH capacity. Hence the rendering plant in the Unit is not having permission under pollution control laws and is violating in nature.
4. The Unit has not installed ingesta drying unit for handling of ingesta (undigested paunch contents).

In view of above, the Rendering plant in the Unit is without permission. Also the air pollution control systems are ill maintained.

Based on the observation made during inspection, following conclusions are made by the joint team:

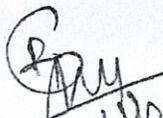
1. The Unit should install dry processing rendering plant of 4TPH capacity in place of existing wet processing rendering plant capacity of 10 TPH.
2. The Unit should install Ingesta (undigested paunch contents) drying unit to utilize dried ingesta as fuel.
3. The Unit shall submit the irrigation management plan from Expert Institution / Agriculture University for utilization of treated effluent in irrigation.
4. The Unit dismantled the Boiler, capacity of 600 Kg/hour without obtaining NOC/permission from UPPCB. The fuel in the Boiler shall be used as per permission granted by the UPPCB.
5. The Unit should install mechanized filter press in place of existing system of sludge drying beds.
6. The Unit should arrange proper water sprinkling in the Lairage area.

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7. To suppress the odour from Rendering plant, the Unit should repair the ducting Pipe of Rendering plant.
8. The Unit should engage an expert institution/agency, i.e.IIT/CLRI for Environmental Audit of the Plant including ETP performance evaluation.
9. The Unit should install Electromagnetic flow meter at inlet and outlet of overhead tank to keep record of quantity utilized in the irrigation.
10. The Unit shall comply all conditions of NOC issued by CGWB.
11. The Unit shall initiate time targeted action plan for removing deficiencies in ETP and prepare operation work plan.
12. The Unit should follow the Guidelines for Utilisation of Treated Effluent in Irrigation, which are available on the website of CPCB at the web-link <https://cpcb.nic.in/NGT/Guidelines-UTE-Irrigation.pdf>
13. The Unit may be directed to implement the above shortcomings as mentioned above.
14. The Unit should install stack for DG Set of 250 KVA as per CPCB norms.

Hence, it is suggested unit shall take action to rectify the prevailing non-compliance with respect to ground water conservation, Effluent Treatment Plant, Air Pollution Control system, Rendering Unit etc as indicated in above paragraph. The Unit may be allowed to be opened for trial and testing only when compliance on above shortcomings is submitted by the unit."


[Ram Gopal]
(RO, UPPCB)


27/08/2020
[Jagdamba Prasad]
(Scientist 'D', CGWA)


28/08/2020
[Y. N. Mishra]
(Scientist 'C', CPCB)

Regional Director



भारत सरकार
केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास
और गंगा संरक्षण मंत्रालय

Government of India
Central Ground Water Authority
Ministry of Water Resources,
River Development & Ganga Rejuvenation

File No: - 21-4/2953/UP/IND/2017 - 2051

NOC No: - CGWA/NOC/IND/ORIG/2018/4169

Date:- 22 OCT 2018

To

M/s HMA Agro Industries Ltd.
6/1, 15-16, Village Talaspur Khurd,
Mathura by Pass Road, Block Lodha,
District Aligarh, Uttar Pradesh - 202001

Sub:- NOC for ground water withdrawal to M/s HMA Agro Industries Ltd. in respect of their existing Meat Processing unit (Slaughter House) located at 6/1, 15-16, Village Talaspur Khurd, Block Lodha, District Aligarh, Uttar Pradesh - reg.

Refer to your application for grant of NOC for ground water withdrawal dated 09/06/2017. Based on recommendations of Regional Director, Central Ground Water Board, Northern Region, Lucknow vide their recommendations dated 12/06/2018 and further deliberations on the subject, the NOC of Central Ground Water Authority is hereby accorded to M/s HMA Agro Industries Ltd. in respect of their existing Meat Processing unit (Slaughter House) located at 6/1, 15-16, Village Talaspur Khurd, Block Lodha, District Aligarh, Uttar Pradesh. The NOC is valid from 04/10/2018 to 03/10/2020 and is subject to the following conditions:-

1. The firm may abstract 350 cu.m/day (and not exceeding 1,05,000 cu.m/year) of ground water through three (3) existing tube wells only. No additional ground water abstraction structures shall be constructed for this purpose without prior approval of the CGWA. The tube wells shall be modified as per guidelines enclosed in Annexure.
2. All the wells shall be fitted with digital water flow meters by the firm at its own cost and monthly ground water abstraction data of each well shall be recorded in a log book. Compliance to this condition shall be reported within one month from the date of issue of this letter.
3. M/s HMA Agro Industries Ltd., in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow shall implement ground water recharge measures atleast to the tune of 56,450 cu.m/year as proposed, for augmenting the ground water resources of the area within six months from the date of issue of this letter. Recharge measures shall be taken up by the firm outside the plant premises. Firm shall also undertake periodic maintenance of recharge structures at its own cost.
4. The photographs of the recharge structures after completion of construction of the same shall be furnished immediately to the Regional Director, Central Ground Water Board, Northern Region, Lucknow for verification under intimation to this office.

18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone : (011) 23383561 Fax : 23382051, 23386743

Website: www.cgwa.noc.gov.in

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5. The firm, at its own cost, shall construct one (1) observation well (piezometer) at suitable location and install digital water level recorder for monthly ground water level monitoring in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow.

6. The ground water quality shall be monitored once in a year during pre-monsoon period.

7. The ground water monitoring data in respect of S. No. 2, 5 & 6 shall be submitted to the Regional Director, Central Ground Water Board, Northern Region, Lucknow on regular basis at least once in a year.

8. The firm shall ensure proper recycling and reuse of waste water after adequate treatment.

9. Action taken report in respect of S. No. 1 to 8 shall be submitted to CGWA within one year period.

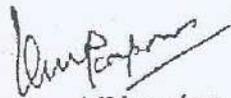
10. This NOC is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 9.

11. This NOC is subject to prevailing Central/State Government rules/laws or Court orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structure/discharge of effluents or any such matter as applicable.

12. The firm shall report self compliance online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.

13. This NOC does not absolve the applicant / proponent of this obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.

14. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.


Regional Director

Copy to:

1. The Member Secretary, Uttar Pradesh Pollution Control Board, PICUP Bhawan, Third Floor, B-Block, Vibhuli Khand, Gomti Nagar, Lucknow, Uttar Pradesh with a request to ensure that the conditions mentioned in the NOC are complied by the firm in consultation with the District Magistrate, District Aligarh, Uttar Pradesh.
2. The District Magistrate, District Aligarh, Uttar Pradesh for necessary action.
3. The Assistant Director (RCD), Food Safety and Standards Authority of India, Regulatory Compliance Division, FDA Bhawan, Kotla Road, New Delhi - 110002.
4. The Regional Director, Central Ground Water Board, Northern Region, Lucknow. This has reference to your recommendation dated 12/06/2018.
5. Guard File 2018-19.

Regional Director

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HMA Agro Industries Ltd , Aligarh

Piezometer 2 Readings

Annexure 2
07/07/20
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MM/DD/YYYY				
6/15/2020 12:00	Water level	INET	26.76	mWc
6/15/2020 12:00	Temperature	INET	26.7	Â°C
6/15/2020 0:00	Water level	INET	26.76	mWc
6/15/2020 0:00	Temperature	INET	26.7	Â°C
6/15/2020 0:00	System Code = 4	SystemLog	Time in operation 6 days 06:43:23	
6/15/2020 0:00	System Code = 5	SystemLog	Modem online time 3 days 22:22:54	
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6/14/2020 12:00	Temperature	INET	26.729	Â°C
6/14/2020 0:00	Water level	INET	26.76	mWc
6/14/2020 0:00	Temperature	INET	26.714	Â°C
6/2/2020 12:00	Water level	INET	26.71	mWc
6/2/2020 12:00	Temperature	INET	26.729	Â°C
6/2/2020 0:00	Water level	INET	26.71	mWc
6/2/2020 0:00	Temperature	INET	26.7	Â°C
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6/1/2020 12:00	Temperature	INET	26.714	Â°C
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5/31/2020 12:00	Temperature	INET	26.7	Â°C
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5/30/2020 12:00	Water level	INET	26.73	mWc
5/30/2020 12:00	Temperature	INET	26.729	Â°C
5/30/2020 0:00	Water level	INET	26.75	mWc
5/30/2020 0:00	Temperature	INET	26.686	Â°C
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5/30/2020 0:00	System Code = 5	SystemLog	Modem online time 3 days 22:07:20	
5/2/2020 23:59	System Code = 4	SystemLog	Time in operation 6 days 05:52:23	
5/2/2020 23:59	System Code = 5	SystemLog	Modem online time 3 days 21:38:58	
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5/2/2020 12:00	Temperature	INET	26.714	Â°C
5/2/2020 0:00	Water level	INET	26.57	mWc
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5/1/2020 0:00	Water level	INET	26.56	mWc
5/1/2020 0:00	Temperature	INET	26.7	Â°C
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4/30/2020 12:00	Temperature	INET	26.7	Â°C
4/30/2020 0:00	Water level	INET	26.54	mWc

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4/30/2020 0:00	Temperature	INET	26.7	Â°C
4/30/2020 0:00	System Code = 4	SystemLog	Time in operation 6 days 05:49:06	
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4/29/2020 12:00	Temperature	INET	26.7	Â°C
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4/2/2020 0:00	Temperature	INET	26.718	Â°C
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3/31/2020 23:59	System Code = 5	SystemLog	Modem online time 3 days 21:07:42	
3/31/2020 12:00	System Code = 6	SystemLog	Time change difference -3s	
3/31/2020 12:00	Water level	INET	26.46	mWc
3/31/2020 12:00	Temperature	INET	26.704	Â°C
3/31/2020 0:00	Water level	INET	26.46	mWc
3/31/2020 0:00	Temperature	INET	26.689	Â°C
3/31/2020 0:00	System Code = 4	SystemLog	Time in operation 6 days 05:16:24	
3/31/2020 0:00	System Code = 5	SystemLog	Modem online time 3 days 21:06:43	
3/30/2020 12:00	Water level	INET	26.47	mWc
3/30/2020 12:00	Temperature	INET	26.704	Â°C
3/30/2020 0:00	Water level	INET	26.47	mWc
3/30/2020 0:00	Temperature	INET	26.718	Â°C
3/2/2020 12:00	Water level	INET	26.41	mWc
3/2/2020 12:00	Temperature	INET	26.704	Â°C
3/2/2020 0:00	Water level	INET	26.42	mWc
3/2/2020 0:00	Temperature	INET	26.704	Â°C
3/1/2020 23:59	System Code = 4	SystemLog	Time in operation 6 days 04:42:28	
3/1/2020 23:59	System Code = 5	SystemLog	Modem online time 3 days 20:36:18	
3/1/2020 12:00	Water level	INET	26.42	mWc
3/1/2020 12:00	Temperature	INET	26.689	Â°C
3/1/2020 0:00	Water level	INET	26.44	mWc
3/1/2020 0:00	Temperature	INET	26.718	Â°C
3/1/2020 0:00	System Code = 4	SystemLog	Time in operation 6 days 04:41:29	
3/1/2020 0:00	System Code = 5	SystemLog	Modem online time 3 days 20:35:25	
2/29/2020 12:00	Water level	INET	26.43	mWc
2/29/2020 12:00	Temperature	INET	26.704	Â°C
2/29/2020 0:00	Water level	INET	26.43	mWc
2/29/2020 0:00	Temperature	INET	26.689	Â°C
2/28/2020 23:59	System Code = 4	SystemLog	Time in operation 6 days 04:40:12	
2/28/2020 23:59	System Code = 5	SystemLog	Modem online time 3 days 20:34:16	
2/28/2020 12:00	Water level	INET	26.44	mWc
2/28/2020 12:00	Temperature	INET	26.718	Â°C
2/28/2020 0:00	Water level	INET	26.44	mWc
2/28/2020 0:00	Temperature	INET	26.704	Â°C
2/28/2020 0:00	System Code = 4	SystemLog	Time in operation 6 days 04:39:11	
2/28/2020 0:00	System Code = 5	SystemLog	Modem online time 3 days 20:33:21	
2/2/2020 23:59	System Code = 4	SystemLog	Time in operation 6 days 04:09:05	



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2/2/2020 23:59	System Code = 5	SystemLog	Modem online time 3 days 20:08:29	
2/2/2020 12:00	Water level	INET	26.26	mWc
2/2/2020 12:00	Temperature	INET	26.704	Â°C
2/2/2020 0:00	Water level	INET	26.27	mWc
2/2/2020 0:00	Temperature	INET	26.689	Â°C
2/2/2020 0:00	System Code = 4	SystemLog	Time in operation 6 days 04:07:59	
2/2/2020 0:00	System Code = 5	SystemLog	Modem online time 3 days 20:07:29	
2/1/2020 12:00	Water level	INET	26.27	mWc
2/1/2020 12:00	Temperature	INET	26.704	Â°C
2/1/2020 0:00	Water level	INET	26.3	mWc
2/1/2020 0:00	Temperature	INET	26.704	Â°C
1/31/2020 23:59	System Code = 4	SystemLog	Time in operation 6 days 04:06:54	
1/31/2020 23:59	System Code = 5	SystemLog	Modem online time 3 days 20:06:32	
1/31/2020 12:00	Water level	INET	26.28	mWc
1/31/2020 12:00	Temperature	INET	26.704	Â°C
1/31/2020 0:00	Water level	INET	26.28	mWc
1/31/2020 0:00	Temperature	INET	26.704	Â°C
1/31/2020 0:00	System Code = 4	SystemLog	Time in operation 6 days 04:05:48	
1/31/2020 0:00	System Code = 5	SystemLog	Modem online time 3 days 20:05:33	
1/30/2020 12:00	Water level	INET	26.26	mWc
1/30/2020 12:00	Temperature	INET	26.704	Â°C
1/2/2020 12:00	Water level	INET	26.29	mWc
1/2/2020 12:00	Temperature	INET	26.689	Â°C
1/2/2020 0:00	Water level	INET	26.3	mWc
1/2/2020 0:00	Temperature	INET	26.704	Â°C
1/1/2020 23:59	System Code = 4	SystemLog	Time in operation 6 days 03:33:55	
1/1/2020 23:59	System Code = 5	SystemLog	Modem online time 3 days 19:37:06	
1/1/2020 12:00	Water level	INET	26.28	mWc
1/1/2020 12:00	Temperature	INET	26.718	Â°C
1/1/2020 0:00	Water level	INET	26.31	mWc
1/1/2020 0:00	Temperature	INET	26.704	Â°C
1/1/2020 0:00	System Code = 4	SystemLog	Time in operation 6 days 03:32:50	
1/1/2020 0:00	System Code = 5	SystemLog	Modem online time 3 days 19:36:07	
12/31/2019 12:00	Water level	INET	26.29	mWc
12/31/2019 12:00	Temperature	INET	26.718	Â°C
12/31/2019 0:00	Water level	INET	26.31	mWc
12/31/2019 0:00	Temperature	INET	26.718	Â°C
12/30/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 03:31:45	
12/30/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 19:35:10	
12/30/2019 12:00	Water level	INET	26.3	mWc
12/30/2019 12:00	Temperature	INET	26.718	Â°C
12/30/2019 0:00	Water level	INET	26.32	mWc
12/30/2019 0:00	Temperature	INET	26.689	Â°C
12/30/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 03:30:40	
12/30/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 19:34:11	
12/2/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 02:57:52	
12/2/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 19:07:04	
12/2/2019 12:00	Water level	INET	26.37	mWc
12/2/2019 12:00	Temperature	INET	26.704	Â°C
12/2/2019 0:00	Water level	INET	26.39	mWc
12/2/2019 0:00	Temperature	INET	26.689	Â°C
12/2/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 02:56:48	
12/2/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 19:06:07	
12/1/2019 12:00	Water level	INET	26.38	mWc
12/1/2019 12:00	Temperature	INET	26.733	Â°C
12/1/2019 0:00	Water level	INET	26.4	mWc
12/1/2019 0:00	Temperature	INET	26.718	Â°C



11/30/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 02:55:42	
11/30/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 19:05:08	
11/30/2019 11:59	Water level	INET	26.37	mWc
11/30/2019 11:59	Temperature	INET	26.733	Â°C
11/30/2019 0:02	System Code = 6	SystemLog	Time change difference -1s	
11/30/2019 0:00	Water level	INET	26.39	mWc
11/30/2019 0:00	Temperature	INET	26.718	Â°C
11/29/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 19:03:22	
11/29/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 02:51:44	
11/29/2019 23:59	System Code = 6	SystemLog	Time change difference -26s	
11/29/2019 12:00	Water level	INET	29	mWc
11/29/2019 12:00	Temperature	INET	0	Â°C
11/29/2019 0:00	Water level	INET	29	mWc
11/29/2019 0:00	Temperature	INET	0	Â°C
11/29/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 02:50:24	
11/29/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 19:02:16	
11/2/2019 12:00	Water level	INET	26.41	mWc
11/2/2019 12:00	Temperature	INET	26.733	Â°C
11/2/2019 0:00	Water level	INET	26.44	mWc
11/2/2019 0:00	Temperature	INET	26.718	Â°C
11/1/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 02:16:52	
11/1/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 18:34:50	
11/1/2019 12:00	Water level	INET	26.44	mWc
11/1/2019 12:00	Temperature	INET	26.704	Â°C
11/1/2019 0:00	Water level	INET	26.47	mWc
11/1/2019 0:00	Temperature	INET	26.718	Â°C
11/1/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 02:15:46	
11/1/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 18:33:50	
10/31/2019 12:00	Water level	INET	26.46	mWc
10/31/2019 12:00	Temperature	INET	26.718	Â°C
10/31/2019 0:00	Water level	INET	26.48	mWc
10/31/2019 0:00	Temperature	INET	26.718	Â°C
10/30/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 02:14:39	
10/30/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 18:32:51	
10/30/2019 12:00	Water level	INET	26.47	mWc
10/30/2019 12:00	Temperature	INET	26.733	Â°C
10/30/2019 0:00	Water level	INET	26.48	mWc
10/30/2019 0:00	Temperature	INET	26.718	Â°C
10/30/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 02:13:36	
10/30/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 18:31:54	
10/29/2019 12:00	Water level	INET	26.48	mWc
10/29/2019 12:00	Temperature	INET	26.689	Â°C
10/29/2019 0:00	Water level	INET	26.5	mWc
10/29/2019 0:00	Temperature	INET	26.718	Â°C
10/2/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 01:44:21	
10/2/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 18:05:49	
10/2/2019 12:00	Water level	INET	26.52	mWc
10/2/2019 12:00	Temperature	INET	26.718	Â°C
10/2/2019 0:00	Water level	INET	26.53	mWc
10/2/2019 0:00	Temperature	INET	26.743	Â°C
10/1/2019 23:59	Water level	INET	26.53	mWc
10/1/2019 23:59	Temperature	INET	26.743	Â°C
10/1/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 01:43:12	
10/1/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 18:04:51	
10/1/2019 12:00	Water level	INET	26.49	mWc
10/1/2019 12:00	Temperature	INET	26.747	Â°C
10/1/2019 11:59	System Code = 6	SystemLog	Time change difference -33s	



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10/1/2019 0:00	Water level	INET		26.49	mWc
10/1/2019 0:00	Temperature	INET		26.718	Â°C
9/30/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 01:42:05		
9/30/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 18:03:52		
9/30/2019 12:00	Water level	INET		26.46	mWc
9/30/2019 12:00	Temperature	INET		26.733	Â°C
9/30/2019 0:00	Water level	INET		26.47	mWc
9/30/2019 0:00	Temperature	INET		26.733	Â°C
9/30/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 01:41:00		
9/30/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 18:02:53		
9/29/2019 12:00	Water level	INET		26.46	mWc
9/29/2019 12:00	Temperature	INET		26.733	Â°C
9/29/2019 0:00	Water level	INET		26.49	mWc
9/29/2019 0:00	Temperature	INET		26.747	Â°C
9/2/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 01:11:50		
9/2/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 17:36:51		
9/2/2019 12:00	Water level	INET		26.29	mWc
9/2/2019 12:00	Temperature	INET		26.747	Â°C
9/2/2019 0:00	Water level	INET		26.3	mWc
9/2/2019 0:00	Temperature	INET		26.733	Â°C
9/2/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 01:10:44		
9/2/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 17:35:51		
9/1/2019 12:00	Water level	INET		26.29	mWc
9/1/2019 12:00	Temperature	INET		26.747	Â°C
9/1/2019 0:00	Water level	INET		26.32	mWc
9/1/2019 0:00	Temperature	INET		26.733	Â°C
8/31/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 01:09:38		
8/31/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 17:34:53		
8/31/2019 12:00	Water level	INET		26.3	mWc
8/31/2019 12:00	Temperature	INET		26.718	Â°C
8/31/2019 0:00	Water level	INET		26.31	mWc
8/31/2019 0:00	Temperature	INET		26.747	Â°C
8/31/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 01:08:34		
8/31/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 17:33:55		
8/30/2019 12:00	Water level	INET		26.28	mWc
8/30/2019 12:00	Temperature	INET		26.733	Â°C
8/30/2019 0:00	Water level	INET		26.27	mWc
8/30/2019 0:00	Temperature	INET		26.747	Â°C
8/2/2019 12:00	Water level	INET		26.1	mWc
8/2/2019 12:00	Temperature	INET		26.762	Â°C
8/2/2019 0:00	Water level	INET		26.09	mWc
8/2/2019 0:00	Temperature	INET		26.747	Â°C
8/1/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 00:36:56		
8/1/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 17:05:34		
8/1/2019 12:00	Water level	INET		26.09	mWc
8/1/2019 12:00	Temperature	INET		26.762	Â°C
8/1/2019 0:00	Water level	INET		26.1	mWc
8/1/2019 0:00	Temperature	INET		26.762	Â°C
8/1/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 00:35:51		
8/1/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 17:04:36		
7/31/2019 12:00	Water level	INET		26.1	mWc
7/31/2019 12:00	Temperature	INET		26.791	Â°C
7/30/2019 23:59	Water level	INET		26.11	mWc
7/30/2019 23:59	Temperature	INET		26.747	Â°C
7/30/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 00:34:46		
7/30/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 17:03:37		
7/30/2019 12:00	Water level	INET		26.1	mWc



7/30/2019 12:00	Temperature	INET	26.747	Â°C
7/30/2019 11:59	System Code = 6	SystemLog	Time change difference -21s	
7/30/2019 0:00	Water level	INET	26.1	mWc
7/30/2019 0:00	Temperature	INET	26.747	Â°C
7/30/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 00:33:46	
7/30/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 17:02:43	
7/2/2019 23:59	Water level	INET	25.88	mWc
7/2/2019 23:59	Temperature	INET	26.737	Â°C
7/2/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 00:05:14	
7/2/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 16:37:19	
7/2/2019 12:00	Water level	INET	25.87	mWc
7/2/2019 12:00	Temperature	INET	26.752	Â°C
7/2/2019 11:59	System Code = 6	SystemLog	Time change difference -21s	
7/2/2019 0:00	Water level	INET	25.88	mWc
7/2/2019 0:00	Temperature	INET	26.722	Â°C
7/2/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 00:04:10	
7/2/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 16:36:21	
7/1/2019 12:00	Water level	INET	25.86	mWc
7/1/2019 12:00	Temperature	INET	26.737	Â°C
7/1/2019 0:00	Water level	INET	25.87	mWc
7/1/2019 0:00	Temperature	INET	26.737	Â°C
6/30/2019 23:59	System Code = 4	SystemLog	Time in operation 6 days 00:03:07	
6/30/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 16:35:26	
6/30/2019 12:00	Water level	INET	25.86	mWc
6/30/2019 12:00	Temperature	INET	26.708	Â°C
6/30/2019 0:00	Water level	INET	25.88	mWc
6/30/2019 0:00	Temperature	INET	26.752	Â°C
6/30/2019 0:00	System Code = 4	SystemLog	Time in operation 6 days 00:02:04	
6/30/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 16:34:29	
6/29/2019 12:00	Water level	INET	25.85	mWc
6/29/2019 12:00	Temperature	INET	26.722	Â°C
6/29/2019 0:00	Water level	INET	25.86	mWc
6/29/2019 0:00	Temperature	INET	26.752	Â°C
6/2/2019 23:59	System Code = 4	SystemLog	Time in operation 5 days 23:33:08	
6/2/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 16:08:42	
6/2/2019 12:00	Water level	INET	25.76	mWc
6/2/2019 12:00	Temperature	INET	26.737	Â°C
6/2/2019 0:00	Water level	INET	25.77	mWc
6/2/2019 0:00	Temperature	INET	26.737	Â°C
6/2/2019 0:00	System Code = 4	SystemLog	Time in operation 5 days 23:32:01	
6/2/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 16:07:41	
6/1/2019 12:00	Water level	INET	25.76	mWc
6/1/2019 12:00	Temperature	INET	26.737	Â°C
6/1/2019 0:00	Water level	INET	25.76	mWc
6/1/2019 0:00	Temperature	INET	26.737	Â°C
5/31/2019 23:59	System Code = 4	SystemLog	Time in operation 5 days 23:30:51	
5/31/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 16:06:39	
5/31/2019 12:00	Water level	INET	25.76	mWc
5/31/2019 12:00	Temperature	INET	26.737	Â°C
5/31/2019 0:00	Water level	INET	25.76	mWc
5/31/2019 0:00	Temperature	INET	26.737	Â°C
5/31/2019 0:00	System Code = 4	SystemLog	Time in operation 5 days 23:29:46	
5/31/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 16:05:41	
5/30/2019 12:00	Water level	INET	25.75	mWc
5/30/2019 12:00	Temperature	INET	26.722	Â°C
5/30/2019 0:00	Water level	INET	25.76	mWc
5/30/2019 0:00	Temperature	INET	26.722	Â°C



5/2/2019 12:00	Water level	INET		25.61	mWc
5/2/2019 12:00	Temperature	INET		26.722	Â°C
5/2/2019 0:00	Water level	INET		25.61	mWc
5/2/2019 0:00	Temperature	INET		26.722	Â°C
5/1/2019 23:59	System Code = 4	SystemLog	Time in operation 5 days 22:53:00		
5/1/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 15:38:19		
5/1/2019 12:00	Water level	INET		25.61	mWc
5/1/2019 12:00	Temperature	INET		26.737	Â°C
5/1/2019 0:00	Water level	INET		25.62	mWc
5/1/2019 0:00	Temperature	INET		26.737	Â°C
5/1/2019 0:00	System Code = 4	SystemLog	Time in operation 5 days 22:51:59		
5/1/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 15:37:24		
4/30/2019 12:00	Water level	INET		25.61	mWc
4/30/2019 12:00	Temperature	INET		26.737	Â°C
4/30/2019 0:00	Water level	INET		25.61	mWc
4/30/2019 0:00	Temperature	INET		26.737	Â°C
4/29/2019 23:59	System Code = 4	SystemLog	Time in operation 5 days 22:50:55		
4/29/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 15:36:28		
4/29/2019 12:00	Water level	INET		25.6	mWc
4/29/2019-12:00	Temperature	INET		26.722	Â°C
4/29/2019 0:00	Water level	INET		25.61	mWc
4/29/2019 0:00	Temperature	INET		26.722	Â°C
4/29/2019 0:00	System Code = 4	SystemLog	Time in operation 5 days 22:49:52		
4/29/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 15:35:31		
4/2/2019 12:00	Water level	INET		25.46	mWc
4/2/2019 12:00	Temperature	INET		26.722	Â°C
4/2/2019 0:00	Water level	INET		25.47	mWc
4/2/2019 0:00	Temperature	INET		26.722	Â°C
4/1/2019 23:59	System Code = 4	SystemLog	Time in operation 5 days 22:20:15		
4/1/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 15:09:01		
4/1/2019 12:00	Water level	INET		25.47	mWc
4/1/2019 12:00	Temperature	INET		26.708	Â°C
4/1/2019 0:00	Water level	INET		25.48	mWc
4/1/2019 0:00	Temperature	INET		26.722	Â°C
4/1/2019 0:00	System Code = 4	SystemLog	Time in operation 5 days 22:19:13		
4/1/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 15:08:06		
3/31/2019 12:00	Water level	INET		25.48	mWc
3/31/2019 12:00	Temperature	INET		26.752	Â°C
3/30/2019 23:59	Water level	INET		25.49	mWc
3/30/2019 23:59	Temperature	INET		26.722	Â°C
3/30/2019 23:59	System Code = 4	SystemLog	Time in operation 5 days 22:18:07		
3/30/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 15:07:06		
3/30/2019 12:00	Temperature	INET		26.737	Â°C
3/30/2019 12:00	Water level	INET		25.49	mWc
3/30/2019 12:00	System Code = 6	SystemLog	Time change difference -9s		
3/30/2019 0:00	Water level	INET		25.5	mWc
3/30/2019 0:00	Temperature	INET		26.722	Â°C
3/30/2019 0:00	System Code = 4	SystemLog	Time in operation 5 days 22:17:00		
3/30/2019 0:00	System Code = 5	SystemLog	Modem online time 3 days 15:06:05		
3/2/2019 23:59	System Code = 4	SystemLog	Time in operation 5 days 21:42:18		
3/2/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 14:39:15		
3/2/2019 12:00	Water level	INET		25.37	mWc
3/2/2019 12:00	Temperature	INET		26.712	Â°C
3/1/2019 23:59	Water level	INET		25.38	mWc
3/1/2019 23:59	Temperature	INET		26.712	Â°C
3/1/2019 23:59	System Code = 4	SystemLog	Time in operation 5 days 21:41:15		
3/1/2019 23:59	System Code = 5	SystemLog	Modem online time 3 days 14:38:17		

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3/1/2019 12:00	Water level	INET	25.37	mWc
3/1/2019 12:00	Temperature	INET	26.727	Â°C
3/1/2019 12:00	System Code = 6	SystemLog	Time change difference -9s	
3/1/2019 0:00	Water level	INET	25.37	mWc
3/1/2019 0:00	Temperature	INET	26.683	Â°C



HMA Agro Industries Ltd , Aligarh

Piezometer 1 Readings

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MM/DD/YYYY				
6/15/2020 12:00	Water level	INET	26.7	mWc
6/15/2020 12:00	Temperature	INET	26.515	Â°C
6/15/2020 0:00	Water level	INET	26.73	mWc
6/15/2020 0:00	Temperature	INET	26.546	Â°C
6/15/2020 0:00	System Code = 4	SystemLog	Time in operation 10 days 01:21:33	
6/15/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 05:09:02	
6/14/2020 12:00	Water level	INET	26.66	mWc
6/14/2020 12:00	Temperature	INET	26.562	Â°C
6/14/2020 0:00	Water level	INET	26.67	mWc
6/14/2020 0:00	Temperature	INET	26.531	Â°C
6/2/2020 12:00	Water level	INET	26.56	mWc
6/2/2020 12:00	Temperature	INET	26.515	Â°C
6/2/2020 0:00	Water level	INET	26.56	mWc
6/2/2020 0:00	Temperature	INET	26.562	Â°C
6/1/2020 23:59	System Code = 4	SystemLog	Time in operation 10 days 01:03:54	
6/1/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 04:56:29	
6/1/2020 12:00	Water level	INET	26.61	mWc
6/1/2020 12:00	Temperature	INET	26.515	Â°C
6/1/2020 0:00	Water level	INET	26.62	mWc
6/1/2020 0:00	Temperature	INET	26.531	Â°C
6/1/2020 0:00	System Code = 4	SystemLog	Time in operation 10 days 01:02:54	
6/1/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 04:55:35	
5/31/2020 12:00	Water level	INET	26.64	mWc
5/31/2020 12:00	Temperature	INET	26.515	Â°C
5/31/2020 0:00	Water level	INET	26.64	mWc
5/31/2020 0:00	Temperature	INET	26.531	Â°C
5/30/2020 23:59	System Code = 4	SystemLog	Time in operation 10 days 01:01:50	
5/30/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 04:54:39	
5/30/2020 12:00	Water level	INET	26.67	mWc
5/30/2020 12:00	Temperature	INET	26.515	Â°C
5/30/2020 0:00	Water level	INET	26.7	mWc
5/30/2020 0:00	Temperature	INET	26.562	Â°C
5/30/2020 0:00	System Code = 4	SystemLog	Time in operation 10 days 01:00:46	
5/30/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 04:53:41	
5/2/2020 23:59	System Code = 4	SystemLog	Time in operation 10 days 00:31:49	
5/2/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 04:27:51	
5/2/2020 12:00	Water level	INET	26.54	mWc
5/2/2020 12:00	Temperature	INET	26.546	Â°C
5/2/2020 0:00	Water level	INET	26.54	mWc
5/2/2020 0:00	Temperature	INET	26.546	Â°C
5/2/2020 0:00	System Code = 4	SystemLog	Time in operation 10 days 00:30:48	
5/2/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 04:26:56	
5/1/2020 12:00	Water level	INET	26.58	mWc
5/1/2020 12:00	Temperature	INET	26.515	Â°C
5/1/2020 0:00	Water level	INET	26.46	mWc
5/1/2020 0:00	Temperature	INET	26.531	Â°C
4/30/2020 23:59	System Code = 4	SystemLog	Time in operation 10 days 00:29:45	
4/30/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 04:26:01	
4/30/2020 12:00	Water level	INET	26.48	mWc
4/30/2020 12:00	Temperature	INET	26.546	Â°C
4/29/2020 23:59	Water level	INET	26.48	mWc
4/29/2020 23:59	Temperature	INET	26.546	Â°C
4/29/2020 23:59	System Code = 4	SystemLog	Time in operation 10 days 00:28:43	



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4/29/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 04:25:04	
4/29/2020 12:00	Water level	INET	26.51	mWc
4/29/2020 12:00	Temperature	INET	26.546	Â°C
4/29/2020 11:59	System Code = 6	SystemLog	Time change difference -25s	
4/29/2020 0:00	Water level	INET	26.52	mWc
4/29/2020 0:00	Temperature	INET	26.531	Â°C
4/2/2020 23:59	System Code = 4	SystemLog	Time in operation 9 days 23:59:29	
4/2/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 03:58:59	
4/2/2020 12:00	Water level	INET	26.47	mWc
4/2/2020 12:00	Temperature	INET	26.546	Â°C
4/2/2020 0:00	Water level	INET	26.46	mWc
4/2/2020 0:00	Temperature	INET	26.531	Â°C
4/2/2020 0:00	System Code = 4	SystemLog	Time in operation 9 days 23:58:26	
4/2/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 03:58:02	
4/1/2020 12:00	Water level	INET	26.47	mWc
4/1/2020 12:00	Temperature	INET	26.515	Â°C
4/1/2020 0:00	Water level	INET	26.48	mWc
4/1/2020 0:00	Temperature	INET	26.515	Â°C
3/31/2020 23:59	System Code = 4	SystemLog	Time in operation 9 days 23:57:23	
3/31/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 03:57:07	
3/31/2020 12:00	Water level	INET	26.48	mWc
3/31/2020 12:00	Temperature	INET	26.531	Â°C
3/31/2020 0:00	Water level	INET	26.46	mWc
3/31/2020 0:00	Temperature	INET	26.515	Â°C
3/31/2020 0:00	System Code = 4	SystemLog	Time in operation 9 days 23:56:18	
3/31/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 03:56:09	
3/30/2020 12:00	Water level	INET	26.48	mWc
3/30/2020 12:00	Temperature	INET	26.531	Â°C
3/2/2020 12:00	Water level	INET	26.32	mWc
3/2/2020 12:00	Temperature	INET	26.531	Â°C
3/2/2020 0:00	Water level	INET	26.32	mWc
3/2/2020 0:00	Temperature	INET	26.531	Â°C
3/1/2020 23:59	System Code = 4	SystemLog	Time in operation 9 days 23:24:26	
3/1/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 03:27:44	
3/1/2020 12:00	Water level	INET	26.35	mWc
3/1/2020 12:00	Temperature	INET	26.546	Â°C
3/1/2020 0:00	Water level	INET	26.38	mWc
3/1/2020 0:00	Temperature	INET	26.531	Â°C
3/1/2020 0:00	System Code = 4	SystemLog	Time in operation 9 days 23:23:24	
3/1/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 03:26:48	
2/29/2020 12:00	Water level	INET	26.35	mWc
2/29/2020 12:00	Temperature	INET	26.531	Â°C
2/29/2020 0:00	Water level	INET	26.36	mWc
2/29/2020 0:00	Temperature	INET	26.531	Â°C
2/28/2020 23:59	System Code = 4	SystemLog	Time in operation 9 days 23:22:19	
2/28/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 03:25:51	
2/28/2020 12:00	Water level	INET	26.39	mWc
2/28/2020 12:00	Temperature	INET	26.515	Â°C
2/28/2020 0:00	Water level	INET	26.39	mWc
2/28/2020 0:00	Temperature	INET	26.546	Â°C
2/28/2020 0:00	System Code = 4	SystemLog	Time in operation 9 days 23:21:15	
2/28/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 03:24:54	
2/2/2020 23:59	System Code = 4	SystemLog	Time in operation 9 days 22:42:57	
2/2/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 03:01:04	
2/2/2020 12:00	Water level	INET	26.27	mWc
2/2/2020 12:00	Temperature	INET	26.531	Â°C



2/2/2020 0:00	Water level	INET	26.27	mWc
2/2/2020 0:00	Temperature	INET	26.515	Â°C
2/2/2020 0:00	System Code = 4	SystemLog	Time in operation 9 days 22:41:57	
2/2/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 03:00:10	
2/1/2020 12:00	Water level	INET	26.28	mWc
2/1/2020 12:00	Temperature	INET	26.515	Â°C
2/1/2020 0:00	Water level	INET	26.26	mWc
2/1/2020 0:00	Temperature	INET	26.531	Â°C
1/31/2020 23:59	System Code = 4	SystemLog	Time in operation 9 days 22:40:51	
1/31/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 02:59:12	
1/31/2020 12:00	Water level	INET	26.29	mWc
1/31/2020 12:00	Temperature	INET	26.515	Â°C
1/31/2020 0:00	Water level	INET	26.29	mWc
1/31/2020 0:00	Temperature	INET	26.515	Â°C
1/31/2020 0:00	System Code = 4	SystemLog	Time in operation 9 days 22:39:50	
1/31/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 02:58:17	
1/30/2020 12:00	Water level	INET	26.26	mWc
1/30/2020 12:00	Temperature	INET	26.515	Â°C
1/30/2020 0:00	Water level	INET	26.26	mWc
1/30/2020 0:00	Temperature	INET	26.546	Â°C
1/2/2020 12:00	Water level	INET	26.17	mWc
1/2/2020 12:00	Temperature	INET	26.488	Â°C
1/2/2020 0:00	Water level	INET	26.18	mWc
1/2/2020 0:00	Temperature	INET	26.503	Â°C
1/1/2020 23:59	System Code = 4	SystemLog	Time in operation 9 days 22:09:18	
1/1/2020 23:59	System Code = 5	SystemLog	Modem online time 6 days 02:31:05	
1/1/2020 12:00	Water level	INET	26.2	mWc
1/1/2020 12:00	Temperature	INET	26.503	Â°C
1/1/2020 0:00	Water level	INET	26.19	mWc
1/1/2020 0:00	Temperature	INET	26.472	Â°C
1/1/2020 0:00	System Code = 4	SystemLog	Time in operation 9 days 22:08:16	
1/1/2020 0:00	System Code = 5	SystemLog	Modem online time 6 days 02:30:09	
12/31/2019 12:00	Water level	INET	26.22	mWc
12/31/2019 12:00	Temperature	INET	26.531	Â°C
12/31/2019 0:00	Water level	INET	26.22	mWc
12/31/2019 0:00	Temperature	INET	26.515	Â°C
12/30/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 22:07:09	
12/30/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 02:29:10	
12/30/2019 12:00	Water level	INET	26.24	mWc
12/30/2019 12:00	Temperature	INET	26.515	Â°C
12/30/2019 0:00	Water level	INET	26.23	mWc
12/30/2019 0:00	Temperature	INET	26.5	Â°C
12/30/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 22:06:08	
12/30/2019 0:00	System Code = 5	SystemLog	Modem online time 6 days 02:28:15	
12/2/2019 12:00	System Code = 6	SystemLog	Time change difference 1s	
12/2/2019 12:00	Water level	INET	26.28	mWc
12/2/2019 12:00	Temperature	INET	26.5	Â°C
12/2/2019 0:00	Water level	INET	26.28	mWc
12/2/2019 0:00	Temperature	INET	26.5	Â°C
12/1/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 21:30:32	
12/1/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 02:00:55	
12/1/2019 12:00	System Code = 6	SystemLog	Time change difference -3s	
12/1/2019 12:00	Water level	INET	26.31	mWc
12/1/2019 12:00	Temperature	INET	26.469	Â°C
12/1/2019 0:00	Water level	INET	26.31	mWc
12/1/2019 0:00	Temperature	INET	26.469	Â°C



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11/30/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 21:29:23	
11/30/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 01:59:54	
11/30/2019 12:00	Water level	INET	26.3	mWc
11/30/2019 12:00	Temperature	INET	26.469	Â°C
11/29/2019 23:59	Water level	INET	26.31	mWc
11/29/2019 23:59	Temperature	INET	26.484	Â°C
11/29/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 21:28:20	
11/29/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 01:58:56	
11/29/2019 12:00	Temperature	INET	26.5	Â°C
11/29/2019 12:00	Water level	INET	26.35	mWc
11/29/2019 11:59	System Code = 6	SystemLog	Time change difference -16s	
11/29/2019 0:00	Water level	INET	26.35	mWc
11/29/2019 0:00	Temperature	INET	26.469	Â°C
11/2/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 20:56:55	
11/2/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 01:30:39	
11/2/2019 12:00	System Code = 6	SystemLog	Time change difference -2s	
11/2/2019 12:00	Water level	INET	26.39	mWc
11/2/2019 12:00	Temperature	INET	26.392	Â°C
11/2/2019 0:00	Water level	INET	26.39	mWc
11/2/2019 0:00	Temperature	INET	26.392	Â°C
11/2/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 20:55:51	
11/2/2019 0:00	System Code = 5	SystemLog	Modem online time 6 days 01:29:41	
11/1/2019 12:00	Water level	INET	26.42	mWc
11/1/2019 12:00	Temperature	INET	26.392	Â°C
11/1/2019 0:00	Water level	INET	26.34	mWc
11/1/2019 0:00	Temperature	INET	26.407	Â°C
10/31/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 20:54:46	
10/31/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 01:28:44	
10/31/2019 12:00	Water level	INET	26.37	mWc
10/31/2019 12:00	Temperature	INET	26.407	Â°C
10/30/2019 23:59	Water level	INET	26.38	mWc
10/30/2019 23:59	Temperature	INET	26.392	Â°C
10/30/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 20:53:42	
10/30/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 01:27:45	
10/30/2019 12:00	Water level	INET	26.37	mWc
10/30/2019 12:00	Temperature	INET	26.407	Â°C
10/30/2019 12:00	System Code = 6	SystemLog	Time change difference -6s	
10/30/2019 0:00	Water level	INET	26.39	mWc
10/30/2019 0:00	Temperature	INET	26.376	Â°C
10/2/2019 12:00	Water level	INET	26.38	mWc
10/2/2019 12:00	Temperature	INET	26.376	Â°C
10/2/2019 0:00	Water level	INET	26.39	mWc
10/2/2019 0:00	Temperature	INET	26.361	Â°C
10/1/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 20:18:31	
10/1/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 00:55:56	
10/1/2019 12:00	Water level	INET	26.41	mWc
10/1/2019 12:00	Temperature	INET	26.392	Â°C
9/30/2019 23:59	Water level	INET	26	mWc
9/30/2019 23:59	Temperature	INET	26.38	Â°C
9/30/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 20:17:31	
9/30/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 00:55:01	
9/30/2019 12:00	Water level	INET	26.01	mWc
9/30/2019 12:00	Temperature	INET	26.364	Â°C
9/30/2019 11:59	System Code = 6	SystemLog	Time change difference -25s	
9/30/2019 0:00	Water level	INET	26.01	mWc
9/30/2019 0:00	Temperature	INET	26.395	Â°C



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9/29/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 20:16:25	
9/29/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 00:54:03	
9/29/2019 12:00	Water level	INET	26.03	mWc
9/29/2019 12:00	Temperature	INET	26.38	Â°C
9/29/2019 0:00	Water level	INET	26.02	mWc
9/29/2019 0:00	Temperature	INET	26.395	Â°C
9/29/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 20:15:22	
9/29/2019 0:00	System Code = 5	SystemLog	Modem online time 6 days 00:53:06	
9/2/2019 12:00	Water level	INET	25.98	mWc
9/2/2019 12:00	Temperature	INET	26.411	Â°C
9/2/2019 0:00	Water level	INET	25.97	mWc
9/2/2019 0:00	Temperature	INET	26.441	Â°C
9/1/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 19:47:02	
9/1/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 00:27:54	
9/1/2019 12:00	Water level	INET	25.98	mWc
9/1/2019 12:00	Temperature	INET	26.411	Â°C
9/1/2019 0:00	Water level	INET	25.95	mWc
9/1/2019 0:00	Temperature	INET	26.426	Â°C
9/1/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 19:45:56	
9/1/2019 0:00	System Code = 5	SystemLog	Modem online time 6 days 00:26:54	
8/31/2019 12:00	Water level	INET	25.94	mWc
8/31/2019 12:00	Temperature	INET	26.426	Â°C
8/31/2019 0:00	Water level	INET	25.94	mWc
8/31/2019 0:00	Temperature	INET	26.411	Â°C
8/30/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 19:44:51	
8/30/2019 23:59	System Code = 5	SystemLog	Modem online time 6 days 00:25:57	
8/30/2019 12:00	Water level	INET	25.96	mWc
8/30/2019 12:00	Temperature	INET	26.395	Â°C
8/30/2019 0:00	Water level	INET	25.97	mWc
8/30/2019 0:00	Temperature	INET	26.411	Â°C
8/30/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 19:43:48	
8/30/2019 0:00	System Code = 5	SystemLog	Modem online time 6 days 00:25:00	
8/2/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 19:14:48	
8/2/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 23:59:04	
8/2/2019 12:00	Water level	INET	25.95	mWc
8/2/2019 12:00	Temperature	INET	26.472	Â°C
8/2/2019 0:00	Water level	INET	25.96	mWc
8/2/2019 0:00	Temperature	INET	26.441	Â°C
8/2/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 19:13:47	
8/2/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 23:58:10	
8/1/2019 12:00	Water level	INET	25.96	mWc
8/1/2019 12:00	Temperature	INET	26.441	Â°C
7/31/2019 23:59	Water level	INET	25.97	mWc
7/31/2019 23:59	Temperature	INET	26.457	Â°C
7/31/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 19:12:43	
7/31/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 23:57:12	
7/31/2019 12:00	Water level	INET	25.98	mWc
7/31/2019 12:00	Temperature	INET	26.426	Â°C
7/31/2019 11:59	System Code = 6	SystemLog	Time change difference -12s	
7/31/2019 0:00	Water level	INET	25.99	mWc
7/31/2019 0:00	Temperature	INET	26.457	Â°C
7/31/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 19:11:40	
7/31/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 23:56:15	
7/30/2019 12:00	Water level	INET	25.99	mWc
7/30/2019 12:00	Temperature	INET	26.441	Â°C
7/30/2019 0:00	Water level	INET	26	mWc



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7/30/2019 0:00	Temperature	INET	26.441	Â°C
7/2/2019 23:59	Water level	INET	25.89	mWc
7/2/2019 23:59	Temperature	INET	26.472	Â°C
7/2/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 18:38:10	
7/2/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 23:25:59	
7/2/2019 12:00	Water level	INET	25.89	mWc
7/2/2019 12:00	Temperature	INET	26.457	Â°C
7/2/2019 11:59	System Code = 6	SystemLog	Time change difference -15s	
7/2/2019 0:00	Water level	INET	25.88	mWc
7/2/2019 0:00	Temperature	INET	26.457	Â°C
7/1/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 18:37:03	
7/1/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 23:25:00	
7/1/2019 12:00	Water level	INET	25.88	mWc
7/1/2019 12:00	Temperature	INET	26.488	Â°C
7/1/2019 0:00	Water level	INET	25.88	mWc
7/1/2019 0:00	Temperature	INET	26.472	Â°C
7/1/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 18:36:01	
7/1/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 23:24:04	
6/30/2019 12:00	Water level	INET	25.87	mWc
6/30/2019 12:00	Temperature	INET	26.472	Â°C
6/30/2019 0:00	Water level	INET	25.87	mWc
6/30/2019 0:00	Temperature	INET	26.457	Â°C
6/29/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 18:34:13	
6/29/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 23:22:24	
6/29/2019 12:00	Water level	INET	25.86	mWc
6/29/2019 12:00	Temperature	INET	26.472	Â°C
6/29/2019 0:00	Water level	INET	25.86	mWc
6/29/2019 0:00	Temperature	INET	26.472	Â°C
6/29/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 18:31:56	
6/29/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 23:20:13	
6/2/2019 12:00	Water level	INET	25.92	mWc
6/2/2019 12:00	Temperature	INET	26.472	Â°C
6/2/2019 0:00	Water level	INET	25.91	mWc
6/2/2019 0:00	Temperature	INET	26.426	Â°C
6/1/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 17:46:52	
6/1/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 22:38:18	
6/1/2019 12:00	Water level	INET	25.93	mWc
6/1/2019 12:00	Temperature	INET	26.457	Â°C
6/1/2019 0:00	Water level	INET	25.92	mWc
6/1/2019 0:00	Temperature	INET	26.472	Â°C
6/1/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 17:45:51	
6/1/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 22:37:23	
5/31/2019 12:00	Water level	INET	25.93	mWc
5/31/2019 12:00	Temperature	INET	26.457	Â°C
5/31/2019 0:00	Water level	INET	25.91	mWc
5/31/2019 0:00	Temperature	INET	26.457	Â°C
5/30/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 17:43:38	
5/30/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 22:35:18	
5/30/2019 12:00	Water level	INET	25.92	mWc
5/30/2019 12:00	Temperature	INET	26.472	Â°C
5/30/2019 0:00	Water level	INET	25.91	mWc
5/30/2019 0:00	Temperature	INET	26.472	Â°C
5/30/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 17:42:39	
5/30/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 22:34:25	
5/2/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 16:44:42	
5/2/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 21:51:58	



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5/2/2019 12:00	Water level	INET	25.86	mWc
5/2/2019 12:00	Temperature	INET	26.472	Â°C
5/2/2019 0:00	Water level	INET	25.84	mWc
5/2/2019 0:00	Temperature	INET	26.441	Â°C
5/2/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 16:43:28	
5/2/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 21:50:50	
5/1/2019 12:00	Water level	INET	25.85	mWc
5/1/2019 12:00	Temperature	INET	26.472	Â°C
5/1/2019 0:00	Water level	INET	25.85	mWc
5/1/2019 0:00	Temperature	INET	26.472	Â°C
4/30/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 16:42:17	
4/30/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 21:49:47	
4/30/2019 12:00	Water level	INET	25.85	mWc
4/30/2019 12:00	Temperature	INET	26.472	Â°C
4/30/2019 0:00	Water level	INET	25.84	mWc
4/30/2019 0:00	Temperature	INET	26.488	Â°C
4/30/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 16:40:37	
4/30/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 21:48:13	
4/29/2019 12:00	Water level	INET	25.86	mWc
4/29/2019 12:00	Temperature	INET	26.457	Â°C
4/29/2019 0:00	Water level	INET	25.85	mWc
4/29/2019 0:00	Temperature	INET	26.472	Â°C
4/2/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 16:05:50	
4/2/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 21:16:36	
4/2/2019 12:00	Water level	INET	25.78	mWc
4/2/2019 12:00	Temperature	INET	26.488	Â°C
4/2/2019 0:00	Water level	INET	25.78	mWc
4/2/2019 0:00	Temperature	INET	26.457	Â°C
4/2/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 16:04:48	
4/2/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 21:15:40	
4/1/2019 12:00	Water level	INET	25.78	mWc
4/1/2019 12:00	Temperature	INET	26.472	Â°C
4/1/2019 0:00	Water level	INET	25.77	mWc
4/1/2019 0:00	Temperature	INET	26.457	Â°C
3/31/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 16:03:45	
3/31/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 21:14:45	
3/31/2019 12:00	Water level	INET	25.78	mWc
3/31/2019 12:00	Temperature	INET	26.488	Â°C
3/31/2019 0:00	Water level	INET	25.78	mWc
3/31/2019 0:00	Temperature	INET	26.488	Â°C
3/31/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 16:02:43	
3/31/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 21:13:49	
3/30/2019 12:00	Water level	INET	25.78	mWc
3/30/2019 12:00	Temperature	INET	26.472	Â°C
3/30/2019 0:00	Water level	INET	25.78	mWc
3/30/2019 0:00	Temperature	INET	26.488	Â°C
3/2/2019 12:00	Water level	INET	25.72	mWc
3/2/2019 12:00	Temperature	INET	26.472	Â°C
3/2/2019 0:00	Water level	INET	25.72	mWc
3/2/2019 0:00	Temperature	INET	26.472	Â°C
3/1/2019 23:59	System Code = 4	SystemLog	Time in operation 9 days 07:59:27	
3/1/2019 23:59	System Code = 5	SystemLog	Modem online time 5 days 16:20:08	
3/1/2019 12:00	Water level	INET	25.73	mWc
3/1/2019 12:00	Temperature	INET	26.503	Â°C
3/1/2019 0:00	Water level	INET	25.72	mWc
3/1/2019 0:00	Temperature	INET	26.503	Â°C



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3/1/2019 0:00	System Code = 4	SystemLog	Time in operation 9 days 07:38:29	
3/1/2019 0:00	System Code = 5	SystemLog	Modem online time 5 days 16:07:21	



Amplified 3

Regd

02/01/2020

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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या- 45975 जो 4/1/2020 | 32/2020
आदेश

दिनांक- 7/1/20

माननीय उच्च न्यायालय, इलाहाबाद में दायर रिट सी सं०- 38449/2019 मैसर्स एच०एम०ए० एग्रो इण्डस्ट्रीज लिमिटेड बनाम उ०प्र० सरकार व अन्य में दिनांक- 05.12.2019 को पारित आदेश निम्नवत् है :-

"Learned counsel appearing on behalf of the petitioner states that as a consequence to subsequent events taken place, this petition for writ has become infructuous.

It is further stated that a permission has already been granted by the authority competent of the Uttar Pradesh Pollution Control Board to grant an opportunity of personal hearing to the petitioner and now the matter is fixed for hearing on 18th December, 2019.

In view of the statement so given, the writ petition is dismissed as becoming infructuous. The respondents, however, shall decide the entire dispute for which notice to show cause is issued on or before 7th January, 2020 positively."

उद्योग मैसर्स एच०एम०ए० एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, तहसील-कोल, जनपद- अलीगढ़ को राज्य बोर्ड द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33 (ए) सपठित 27 (2) के अंतर्गत निर्गत कारण बताओं नोटिस पत्रांक- एच 37151 दिनांक- 10.06.2019 को जारी किया गया। जिसके अनुक्रम में उद्योग से प्राप्त प्रत्यावेदन दिनांक- 14.06.2019 एवं दिनांक- 25.06.2019 पर जांच हेतु मुख्य सचिव, उ०प्र० शासन द्वारा नगर विकास विभाग, अनुभाग-8 के शासनादेश सं०-760/नौ-8-2017-29ज-2019 दिनांक- 22.03.2017 द्वारा प्रदेश के समस्त जनपदों में स्थित पशुवधशालाओं का निरीक्षण एवं अवैध रूप से संचालित पशुवधशालाओं की जांच हेतु जिलाधिकारी की अध्यक्षता में जिलास्तरीय समिति का गठन किये जाने का मत स्थिर किया गया। समिति विवरण निम्नवत् है:-

क्रमांक	सम्बन्धित विभाग/अधिकारी	पदनाम
1	जिलाधिकारी	अध्यक्ष
2	वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक	सदस्य
3	क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड	सदस्य
4	मुख्य पशुचिकित्साधिकारी	सदस्य
5	संभागीय परिवहन अधिकारी/सहायक संभागीय परिवहन अधिकारी	सदस्य
6	श्रम प्रवर्तन अधिकारी	सदस्य
7	जिला पंचायत राज अधिकारी	सदस्य
8	मुख्य चिकित्साधिकारी	सदस्य
9	खाद्य सुरक्षा एवं औषधि प्रशासन के विहित प्राधिकारी	सदस्य
10	सम्बन्धित नगर आयुक्त/अधिशापी अधिकारी, नगर पालिका परिषदें/नगर पंचायतें/जिला पंचायत	सदस्य

FTI

उपरोक्त शासनादेश दिनांक- 22.03.2017 के अनुसार गठित जिलास्तरीय समिति, अलीगढ़ से उद्योग मैसर्स एच0एम0ए0 एगो इण्डस्ट्रीज लिमिटेड से प्राप्त प्रत्यावेदन के परीक्षण हेतु जिलाधिकारी, अलीगढ़ को राज्य बोर्ड मुख्यालय, लखनऊ द्वारा पत्रांक- एच 38923 दिनांक-17.07.2019 के माध्यम से अनुरोध किया गया। तत्कम में जिलाधिकारी, अलीगढ़ द्वारा दिनांक- 25.07.2019 को जिलास्तरीय समिति, अलीगढ़ का गठन किया गया, जिसमें उपजिलाधिकारी, तहसील- कोल, अलीगढ़, क्षेत्राधिकारी(पुलिस) तृतीय, अलीगढ़, मुख्य पशुचिकित्साधिकारी, अलीगढ़, सहायक सम्भागीय परिवहन अधिकारी, अलीगढ़, श्रम प्रवर्तन अधिकारी, अलीगढ़, क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़, जिला पंचायत राज अधिकारी, अलीगढ़, मुख्य चिकित्साधिकारी, अलीगढ़, मुख्य खाद्य सुरक्षा अधिकारी, अलीगढ़, अधिशाषी अभियंता, सिचाई विभाग, अलीगढ़ एवं मुख्य अग्निशमन अधिकारी, अलीगढ़ को नामित किया गया। जिलाधिकारी, अलीगढ़ द्वारा अपने पत्र दिनांक- 04.09.2019 के माध्यम से मैसर्स एच0एम0ए0 एगो इण्डस्ट्रीज लिमिटेड, अलीगढ़ की जिलास्तरीय समिति की जांच आख्या दिनांक- 30.07.2019, सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को प्रेषित की गयी। राज्य बोर्ड के पत्रांक- एच 44416 दिनांक- 02.12.2019 के साथ जिलास्तरीय समिति, अलीगढ़ की जांच आख्या दिनांक- 30.07.2019 को संलग्न कर उद्योग को दिनांक- 18.12.2019 को अपराहन 03:00 बजे उ0प्र0 प्रदूषण नियंत्रण बोर्ड में अपना पक्ष रखने हेतु सूचित किया गया।

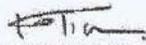
राज्य बोर्ड मुख्यालय, लखनऊ में दिनांक- 18.12.2019 की सुनवाई के दौरान उद्योग की ओर से उनके प्रतिनिधि श्री जुल्फिकार अहमद कुरैशी, निदेशक एवं श्री अख्तर सईद, महाप्रबन्धक एवं उनके अधिवक्ता श्री सिद्दार्थ बाबा, मैसर्स एच0एम0ए0 एगो इण्डस्ट्रीज लिमिटेड तथा बोर्ड की ओर से श्री आर0के0 सिंह, मुख्य पर्यावरण अधिकारी (वृत्त-4), श्री महेन्द्र नाथ, विधि अधिकारी (प्रथम) एवं श्री राम गोपाल, क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ उपस्थित हुये। सुनवाई के दौरान उद्योग प्रतिनिधि एवं उनके अधिवक्ता द्वारा जिलाधिकारी, अलीगढ़ द्वारा प्रेषित पत्र दिनांक- 04.09.2019 के साथ संलग्न जिलास्तरीय समिति की जांच दिनांक- 30.07.2019 में पायी गयी 18 कमियों के परिप्रेक्ष्य में किये गये अपेक्षित सुधार पर अपना लिखित उत्तर फोटोग्राफ्स एवं अन्य अभिलेखों सहित उपलब्ध कराया गया तथा मौखिक रूप से पायी गयी कमियों से इन्कार करते हुये आपत्ति व्यक्त की गयी। उद्योग द्वारा पायी गयी कमियों के परिप्रेक्ष्य में निम्नानुसार उत्तर दिया गया।

1. उद्योग द्वारा उत्प्रवाह शुद्धिकरण संयंत्र से निस्तारित उत्प्रवाह के मापन, जो सिचाई हेतु प्रयोग में लाया जाता है, के मापन हेतु दिनांक- 28.08.2019 को फ्लो मीटर की स्थापना कर लिया गया है।
2. उद्योग द्वारा प्लास्टिक अपशिष्ट प्रबन्धन नियम, 2016 एवं ठोस अपशिष्ट प्रबन्धन नियम, 2016 का अनुपालन करना सूचित किया गया है तथा यह भी अवगत कराया गया कि संयुक्त जांच आख्या में किन बिन्दुओं पर उपरोक्त नियम की अवहेलना की गयी, स्पष्ट नहीं किया गया है। उद्योग सत्-प्रतिशत् मांस निर्यातक इकाई है तथा मांस की पैकिंग हेतु 50 माइक्रोन से अधिक मोटाई की पॉलिथीन शीट प्रयोग में लाया जाता है। यह भी सूचित किया गया है कि प्लास्टिक अपशिष्ट के प्रबन्धन हेतु निर्यातक देशों के नियमों के अनुरूप मांस आपूर्ति के समझौता पत्र पर इस बिन्दु पर संशोधन की कार्यवाही की जायेगी। ठोस अपशिष्ट प्रबन्धन हेतु बोनमिल, टैलों, खाल सह उत्पाद के रूप में बनाया जाता है, जिसे देश की विभिन्न औद्योगिक इकाईयों को बेचा जाता है।
3. उद्योग के उत्प्रवाह शुद्धिकरण संयंत्र से जनित स्लज एवं पशुवध तथा लैरेज इत्यादि से जनित गोबर ठोस अपशिष्ट को स्थानीय किसानों को दिया जाता है, जिसकी सूचना क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ को दिनांक- 16.08.2018 दी जा चुकी है तथा पुनः दिया जा रहा है।

(21)

4. उद्योग से जनित घरेलू जल-मल के समुचित प्रबन्धन/शोधन के परिप्रेक्ष्य में प्लास्टिक नियम, 2016 एवं टोस अपशिष्ट नियम, 2016 का अनुपालन किया जाना सूचित किया गया है।
5. केन्द्रीय भूगर्भ जल प्राधिकरण की शर्तों के अनुपालन के परिप्रेक्ष्य में उद्योग में 03 तालाबों को रिचार्जिंग हेतु लिया गया है, जिसका अनुबंध सम्बन्धित ग्राम प्रधानों से किया गया है। अनुबंधित तालाबों के चारों तरफ पर्याप्त वृक्षारोपण कराया गया है, जो फेंसिंग का कार्य करते हैं, जिसका अनुरक्षण उद्योग द्वारा कराया जाता है। तालाबों की रिचार्जिंग हेतु बोरवेल की स्थापना की गयी है, जिसकी ड्राइंग इत्यादि क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, अलीगढ़ को प्रेषित की गयी।
6. उत्तर उपरोक्त बिन्दु- 3 के अनुसार।
7. उत्तर उपरोक्त बिन्दु- 3 के अनुसार।
8. उत्तर उपरोक्त बिन्दु- 1 के अनुसार।
9. उद्योग के अनुसार रूफ टॉप रेन हार्वेस्टिंग की व्यवस्था स्थापित व संचालित है तथा किसी भी दशा में बरसाती जल औद्योगिक उत्प्रवाह में मिश्रित नहीं हो सकता।
10. राज्य बोर्ड द्वारा निर्गत सहमति जल आदेश की शर्त सं०- 12 के अनुपालन में मानसून अवधि में पशुवध का कार्य नहीं किया गया है अतएव शर्त सं०- 12 का कोई उल्लंघन नहीं किया गया है।
11. राज्य बोर्ड द्वारा निर्गत सहमति जल आदेश की शर्त सं०- 14, जिसके अनुसार जल खपत एवं निस्तारित उत्प्रवाह की मात्रा को केन्द्रीय प्रदूषण नियंत्रण बोर्ड के निर्देशानुसार पुनरीक्षित विस्तृत प्रस्ताव न प्रेषित करने के संदर्भ में उद्योग द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के निर्देशानुसार अधिकांश बिन्दुओं पर कार्यवाही कर ली गयी है।
12. उद्योग द्वारा शोधित उत्प्रवाह का निस्तारण करनाल टैक्नोलॉजी के माध्यम से सिचाई में प्रयोग में लाया जाता है तथा उत्प्रवाह को सिचाई के अतिरिक्त ड्रेन में निस्तारित करने हेतु पूर्व स्थापित बाईपास लाइन को दिनांक- 16.10.2019 को ध्वस्त कर दिया गया है।
13. उद्योग द्वारा सूचित किया गया है कि वधशाला से जनित प्रदूषित औद्योगिक उत्प्रवाह को उत्प्रवाह शुद्धिकरण संयंत्र तक ढकी हुयी नाली से लाया जाता है अतएव बरसाती पानी प्रदूषित उत्प्रवाह में मिलने की कोई संभावना नहीं है।
14. पशुवधशाला के विभिन्न कार्यशालाओं से जनित प्रदूषित औद्योगिक उत्प्रवाह को (जल सहमति आदेश की शर्त सं०- 15 के अनुपालन में) मेन होल में लेने का प्राविधान कर लिया गया है।
15. साल्ट रिकवरी प्लांट का निर्माण, उ०प्र० प्रदूषण नियंत्रण बोर्ड के निर्देशानुसार कर लिया गया है। जिसकी आख्या क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, अलीगढ़ को दी जा चुकी है।
16. उद्योग द्वारा वायु सहमति की शर्त सं०- 5 के अनुपालन में वार्षिक पर्यावरण अभिकथन को तैयार कर क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, अलीगढ़ में दी जा चुकी है।
17. उत्तर उपरोक्त बिन्दु- 11 के अनुसार।
18. वायु सहमति आदेश की शर्त सं०- 15 के अनुसार उद्योग को ड्राई रेन्ड्रिंग के निर्देशों के अनुपालन में उद्योग शुष्क प्रक्रिया पर आधारित रेन्ड्रिंग प्लांट चलाता है तथा रेन्ड्रिंग प्लांट की बढ़ायी गयी क्षमता एवं ब्यायलर प्रयोग में नहीं लाया जाता है।

सुनवाई के दौरान उद्योग प्रतिनिधि एवं उनके अधिवक्ता के कथन एवं लिखित अभिकथन दिनांक- 18.12.2019 पर मुख्य पर्यावरण अधिकारी, (वृत्त-4) एवं क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, अलीगढ़ द्वारा आपत्ति की गयी, इनके द्वारा अभिकथन किया गया कि जिलाधिकारी अलीगढ़ द्वारा प्रेषित पत्र दिनांक- 04.09.2019 के माध्यम से प्रेषित जिलास्तरीय समिति, अलीगढ़ की जांच आख्या दिनांक-



30.07.2019 पर ध्यान आकृष्ट कराया गया, जिसमें जिलास्तरीय समिति, अलीगढ़ द्वारा दर्शायी गयी कमियों से अवगत कराया गया।

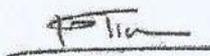
उल्लेखनीय है कि जिलास्तरीय समिति, अलीगढ़ की जांच दिनांक- 30.07.2019 के दौरान मैसर्स एच0एम0ए0 एग्री इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, तहसील- कोल, जनपद- अलीगढ़ में निम्न कमियों पायी गयी थी :-

- इकाई को केन्द्रीय भूमि जल प्राधिकरण जल संस्थान, नदी विकास और गंगा संरक्षण मंत्रालय के पत्र दिनांक- 22.10.2018 को भू-जल दोहन हेतु सशर्त अनापत्ति प्रमाण पत्र निर्गत किया गया। जिसकी शर्त संख्या- 3, 4, 5, 6 एवं 8 के अनुपालन में ग्राउण्ड वॉटर के रिचार्ज हेतु इकाई द्वारा 03 गाँव सिगांसपुर, इब्राहिमपुर एवं शाहपुर कुतुब में स्थित तालाब गोद लिये गये हैं। जिसमें से गाँव सिंगारपुर में स्थापित तालाब का निरीक्षण किया गया। तालाब पर पानी रिचार्ज व्यवस्था स्थापित नहीं है तथा तालाब के किनारे पर फैनसिंग आदि नहीं की गयी है तथा उचित मात्रा में वृक्षारोपण भी नहीं किया गया है तथा तालाब में पानी रिचार्ज किये जाने संबंधी डिजाइन आदि भी उपलब्ध नहीं कराये गये हैं।
- पैकेजिंग मैटरियल बेस्ट को कबाड़ी को बिक्रय किया जाना, उद्योग प्रतिनिधि द्वारा अवगत कराया गया। निरीक्षण के समय उक्त के सम्बन्ध में कोई प्रपत्र उपलब्ध नहीं कराये गये।
- इन्जोस्टा (गोवर) कान्ट्रेक्टर को खाद बनाने हेतु दिया जाता है। निरीक्षण के समय ठेकेदार से किये गये अनुबन्ध एवं कम्पोजिस्टिंग स्थल के सम्बन्ध में कोई सूचना उपलब्ध नहीं करायी गयी।
- जल सहमति की शर्त सं0- 2 के अनुपालन में ई0टी0पी0, ओसीईएमएस के पश्चात् उत्प्रवाह को मापने हेतु विभिन्न बिन्दुओं जैसे करनाल टैक्नोलॉजी में निस्तारित शुद्धिकृत उत्प्रवाह के मापन हेतु इलेक्ट्रोमैग्नेटिक फ्लोमीटर स्थापित नहीं पाये गये।
- सहमति की शर्त सं0- 5 के अनुपालन में इकाई में रूपटॉप रेन हार्वेस्टिंग व्यवस्था भूमिगत स्थापित की गयी है, जो कि उचित प्रतीत नहीं होती है। रेन हार्वेस्टिंग व्यवस्था भूमिगत होने के कारण रेन हार्वेस्टिंग में औद्योगिक उत्प्रवाह का निस्तारण होना भी संभावित है।
- सहमति की शर्त सं0- 12 के अनुक्रम में वर्षा ऋतु में उत्प्रवाह को सिचाई में आवश्यकता न होने की दशा में पशुवध कार्य बन्द किये जाने हेतु निर्देशित किया गया है। शर्त के अनुपालन में वर्षा ऋतु में इकाई के बन्द होने के साक्ष्य उपलब्ध नहीं कराये गये हैं।
- सहमति की शर्त सं0- 14 के अनुपालन में सी0पी0सी0बी0 द्वारा निर्गत Revised Comprehensive Document on Slaughter House- 2017 में निहित जल खपत एवं उत्प्रवाह की मात्रा गाइड लाइन के अनुसार तैयार कर प्रस्ताव जमा नहीं कराये गये।
- करनाल टैक्नोलॉजी तक भूमिगत पाइप लाइन द्वारा शुद्धिकरण संयंत्र से जनित शुद्धिकृत उत्प्रवाह का निस्तारण किया जाता है।
- इकाई में उत्प्रवाह शुद्धिकरण संयंत्र से मडराक ड्रेन तक स्थापित बाईपास लाइन से नाले में निस्तारण हेतु राज्य बोर्ड से अनुमति प्राप्त नहीं की गयी है।
- जल सहमति आदेश पत्रांक- 81/सी-4/सहमति जल-3/2016 दिनांक- 27.12.2017 की शर्त सं0- 15 के अनुपालन में स्लाटरिंग एरिया से ई0टी0पी0 तक ओपेन चैनल के माध्यम से उत्प्रवाह आने की व्यवस्था है, जिसमें बरसात एवं तूफानी जल मिक्स होकर ई0टी0पी0 में जाने की संभावना है।

- जल सहमति शर्त सं०- 16 के अनुपालन में उत्प्रवाह के अन्तिम निस्तारण बिन्दु पर उत्प्रवाह एकत्रण हेतु टर्मिनल मेन होल की व्यवस्था स्थापित नहीं की गयी है।
- पशुवध से जनित हाइड भण्डारण से जनित नमक की रिकवरी हेतु स्थापित सॉल्ट रिकवरी व्यवस्था संतोषजनक नहीं है, जिसके संबंध में तकनीकी दृष्टि से उचित फिजीबिल्टी रिपोर्ट जमा नहीं की गयी है।
- बोर्ड मुख्यालय के पत्रांक- जी 4830/सी-4/अनापत्ति प्रमाण पत्र/505/2008 दिनांक- 28.07.2008 के द्वारा स्वीकृत अनापत्ति प्रमाण पत्र की शर्त सं०- 15 के अनुसार इकाई में ड्राई रेन्ड्रिंग प्लांट क्षमता 4.0 टन/घण्टा, ब्यायलर 5.0 टन/घण्टा के डीजल फायर्ड से सम्बन्ध चिमनी की ऊँचाई भूतल से 40.0 मीटर स्थापित की जानी थी जबकि वर्तमान में रेन्ड्रिंग क्षमता- 10.0 टन/घण्टा हेतु 06 टी०पी०एच० एवं 400 कि०ग्रा०/घण्टा क्षमता के ब्यायलर स्थापित है तथा ईंधन के रूप में लकड़ी का प्रयोग किया जा रहा है, जिसके सम्बन्ध में राज्य बोर्ड से अनापत्ति प्रमाण पत्र प्राप्त नहीं किया गया है।
- राज्य बोर्ड द्वारा जारी वायु सहमति की शर्त सं०- 15 के अनुसार ड्राई रेन्ड्रिंग की जानी थी जबकि उद्योग द्वारा ड्राई रेन्ड्रिंग प्लांट के स्थान पर Wet Process पर आधारित रेन्ड्रिंग प्लांट की स्थापना की गयी है, जो कि शर्त सं०- 15 का स्पष्ट उल्लंघन है।
- अनापत्ति प्रमाण पत्र की शर्त सं०- 16 के अनुपालन में इकाई में ब्यायलर हेतु ईंधन के रूप में डीजल के स्थान पर लकड़ी का प्रयोग किया जाता है।

उद्योग मैसर्स एच०एम०ए० एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, तहसील-कोल, जनपद- अलीगढ़, जो 500 भैस/भैसा का वध कर 70.5 एम०टी०/दिन फोजन मीट एवं वधशाला से जनित अपशिष्टों के प्रसंस्करण से उत्पादित सह उत्पादों हेतु स्थापित है, द्वारा जिलास्तरीय समिति, अलीगढ़ की जांच आख्या दिनांक- 30.07.2019 में पायी गयी कमियों के परिप्रेक्ष्य में उद्योग मैसर्स एच०एम०ए० एग्रो इण्डस्ट्रीज द्वारा प्रस्तुत उत्तर जो सुनवाई दिनांक- 18.12.2019 के दौरान लिखित रूप में प्रस्तुत किया गया है, संतोषजनक नहीं पाया गया, जिसका विवरण निम्नवत् है :-

1. वर्षाकाल के दौरान राज्य बोर्ड मुख्यालय, लखनऊ के निर्देशानुसार उद्योग बन्द रखने का कोई प्रमाणिक अभिलेख प्रस्तुत नहीं किया गया।
2. सिंचाई के अतिरिक्त बाईपास लाइन के माध्यम से मडराक ड्रेन में उत्प्रवाह का निस्तारण न किये जाने के सम्बन्ध में कोई ठोस साक्ष्य प्रस्तुत नहीं किया गया।
3. राज्य बोर्ड के सहमति वायु आदेश की शर्त सं०- 15 का उल्लंघन कर ड्राई रेन्ड्रिंग प्लांट के स्थान पर Wet Process पर आधारित रेन्ड्रिंग प्लांट का संचालन किया गया है। वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 यथासंशोधित की धारा- 21/22 का उल्लंघन है।
4. केन्द्रीय भूगर्भ जल आयोग द्वारा निर्गत भूगर्भ जल दोहन हेतु निर्गत अनापत्ति प्रमाण पत्र में उल्लिखित शर्तों का समुचित अनुपालन नहीं किया गया।
5. बिना राज्य बोर्ड की पूर्व सहमति के उद्योग में रेन्ड्रिंग प्लांट व ब्यायलर की क्षमता का विस्तार किया गया। वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 यथासंशोधित की धारा- 21/22 का उल्लंघन है।
6. राज्य बोर्ड द्वारा अनुमन्य ईंधन के अतिरिक्त भिन्न प्रकृति के अधिक प्रदूषणकारी ईंधन का ब्यायलर में प्रयोग किया गया।



7. उत्प्रेषण शुद्धिकरण संयंत्र से जनित ठोस अपशिष्ट के नियमानुसार निस्तारण हेतु कोई साक्ष्य प्रस्तुत नहीं किया गया। पर्यावरण (संरक्षण) अधिनियम, 1986 के अंतर्गत अधिसूचित ठोस अपशिष्ट प्रबन्धन नियम, 2016 में वर्णित प्राविधानों का उल्लंघन है।
8. उद्योग परिसर में रॉ-हाइड के अस्थाई भण्डारण से जनित नमकयुक्त उत्प्रेषण से नमक को अलग करने की उपयुक्त व्यवस्था नहीं की गयी है। जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा- 24/25/26 का उल्लंघन है।

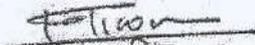
उपरोक्त उल्लिखित बिन्दु संख्या- 01 से 08, जिसका उल्लेख पृष्ठ सं- 05 व 06 पर किया गया है, के अवलोकन से स्पष्ट है कि उद्योग मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, तहसील- कोल, जनपद- अलीगढ़ द्वारा 18 बिन्दुओं पर प्रेषित उत्तर, जिसका उल्लेख इस आदेश के पृष्ठ 02 और 03 पर किया गया है, संतोषजनक नहीं है तथा तथ्यों से परे है। उद्योग मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, तहसील- कोल, जनपद- अलीगढ़ द्वारा उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित, वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 यथासंशोधित एवं पर्यावरण (संरक्षण) अधिनियम, 1986 के अंतर्गत अधिसूचित ठोस अपशिष्ट प्रबन्धन नियम, 2016 के वर्णित प्राविधानों का अनुपालन नहीं किया गया, जो कि उपरोक्त वर्णित अधिनियमों का उल्लंघन है।

अतएव उपरोक्त तथ्यों के परिप्रेक्ष्य में सम्यक् विचारोपरान्त माननीय उच्च न्यायालय, इलाहाबाद द्वारा रिट सी सं- 38449/2019 में पारित आदेश दिनांक-05.12.2019 के अनुपालन में राज्य बोर्ड द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33 (ए) संपठित 27 (2) के अंतर्गत मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, तहसील- कोल, जनपद- अलीगढ़ को निर्गत कारण बताओं नोटिस पत्रांक- एच 37151 दिनांक- 10.06.2019 के अनुक्रम में प्राप्त प्रत्यावेदन दिनांक- 14.06.2019 एवं दिनांक- 25.06.2019 निस्तारित करते हुये मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, तहसील- कोल, जनपद- अलीगढ़ को राज्य बोर्ड द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33 (ए) संपठित 27 (2) के अंतर्गत निर्गत कारण बताओं नोटिस में निहित निर्देशों की पूर्ति करते हुये उद्योग बन्द रखने का निर्देश जारी किया जाता है।

(आशीष तिवारी)
सदस्य सचिव

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

1. अध्यक्ष, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. जिलाधिकारी, अलीगढ़।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़।
4. मुख्य पशुचिकित्साधिकारी, अलीगढ़।
5. मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, तहसील- कोल, जनपद- अलीगढ़।


सदस्य सचिव 07.01.2020



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या

10-4/32 का. व. नो. / 2019

दिनांक

मैसर्स एच०एम०ए० एग्रो इण्डस्ट्रीज लिमिटेड,
तालसपुर खुर्द, मथुरा बाईपास रोड,
जनपद- अलीगढ (उ०प्र०)।

मैसर्स एच०एम०ए० एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, जनपद- अलीगढ द्वारा कच्चे माल के रूप में मैस एवं मैसा जानवर के पशुवध द्वारा फोजन मीट, वोन मील एवं टैलो आदि के उत्पादन हेतु उपरोक्त वर्णित स्थल पर उत्पादनरत् है, जो कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-47 के अंतर्गत एक कम्पनी है।

यह कि उक्त इकाई का निरीक्षण राज्य बोर्ड के क्षेत्रीय कार्यालय, अलीगढ के सक्षम प्राधिकारी द्वारा नगर मजिस्ट्रेट, क्षेत्राधिकारी पुलिस (नगर) एवं पशुचिकित्साधिकारी, अलीगढ के साथ संयुक्त निरीक्षण दिनांक 12.03.2019 को किया गया, निरीक्षण के समय पशुवध कार्य संचालित पाया गया। क्षेत्रीय अधिकारी, अलीगढ एवं अन्य सम्बन्धित प्राधिकारियों द्वारा दिनांक- 12.03.2019 में किये गये निरीक्षण की आख्या द्वारा पत्रांक- 2715/ए०एच०-257/19 दिनांक 13.03.2019 बोर्ड को प्राप्त हुई है तथा बोर्ड को अवगत कराया गया है कि निरीक्षण के समय इकाई द्वारा पशुवध से उत्पन्न वैट वोन, कारकस आदि की रेण्डिंग प्रक्रिया संचालित की जाती नहीं पायी गयी, निरीक्षण के समय इकाई द्वारा पशुवध से जनित औद्योगिक उत्प्रवाह के समुचित शुद्धिकरण हेतु पूर्व से स्थापित उत्प्रवाह शुद्धिकरण संयंत्र संचालित किया जा रहा था परन्तु उत्प्रवाह शुद्धिकरण संयंत्र की इकाई प्राइमरी क्लेरीफायर एवं यू०ए०एस०बी०आर० प्रथम, द्वितीय, तृतीय इकाईयों कार्यरत् नहीं पायी गयी जिसके कारण यू०ए०एस०बी०आर० में गैस जनित होना नहीं पाया गया तथा समुचित रखखाव एवं संचालन के अभाव में एअर युक्त स्लज टैंकों में उत्प्रवाह पर एकत्रित होनी पायी गयी।

क्षेत्रीय अधिकारी, अलीगढ के पत्रांक- 2275 दिनांक 08.02.2019 द्वारा पूर्व में प्रेषित निर्देश एवं बोर्ड मुख्यालय के पत्रांक- एच 32348/सी-4/सा०-133/बेव कैमरा/निर्देश/2019 दिनांक- 06.02.2019 द्वारा प्रेषित निर्देशों की अनुपालनात्मक कार्यवाही नहीं की गयी है तथा बेव कैमरा स्थापना के सम्बन्ध में केन्द्रीय प्रदूषण एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड सर्वर से सम्बद्ध नहीं किया गया है तथा पासवर्ड उपलब्ध नहीं कराया गया है। संयुक्त निरीक्षण दिनांक 12.03.2019 के समय एकत्र किये गये उत्प्रवाह शुद्धिकरण संयंत्र से निस्तारित हो रहे शुद्धिकृत उत्प्रवाह नमूने की विश्लेषण आख्या के अनुसार जल प्रदूषण के प्रचालक बी०ओ०डी०-40.0 मि०ग्रा०/ली०, सी०ओ०डी०-320.0 मि०ग्रा०/ली० विश्लेषित हुयी है एवं बोर्ड प्राधिकारियों द्वारा दिनांक- 05.03.2019 में किये गये निरीक्षण के समय एकत्र किये गये उत्प्रवाह शुद्धिकरण संयंत्र से निस्तारित हो रहे शुद्धिकृत उत्प्रवाह नमूने की विश्लेषण आख्या के अनुसार जल प्रदूषण के प्रचालक बी०ओ०डी०-34.0 मि०ग्रा०/ली०, सी०ओ०डी०-288.0 मि०ग्रा०/ली० विश्लेषित हुयी है अतः जल प्रदूषण प्रचालक बोर्ड मानको से अधिक है। इस सम्बन्ध में प्रश्नगत पशुवधशाला के विरुद्ध क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, अलीगढ द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत विधिक कार्यवाही किये जाने की संस्तुति पत्रांक- 2777/दिनांक- 16.03.2019 द्वारा प्राप्त हुई है।

उपरोक्त वर्णित तथ्यों, एवं जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित के प्रख्यापित प्रावधानों का अनुपालन न करने के कारण जल प्रदूषण को ध्यान में रखते हुए जन स्वास्थ्य एवं व्यापक जनहित में जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु राज्य बोर्ड को यह आवश्यक प्रतीत होता है कि इकाई के संचालन को रोका जाए।

अतः मा० उच्च न्यायालय इलाहाबाद द्वारा याचिका संख्या 10259/2019 मै० एच०एम०ए० एग्रो इण्डस्ट्रीज लि० बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक-31.05.2019 के अनुपालन में जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा- 33 (ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन सक्षम अधिकारी के अनुमोदनोपरांत इकाई मैसर्स एच०एम०ए० एग्रो इण्डस्ट्रीजलिमिटेड, तालसपुर खुर्द, मथुरा

बाईपास रोड, जनपद- अलीगढ़ के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1986 के अंतर्गत की 27 (2) सपटित की धारा- 33 (ए) के अंतर्गत निम्नवत् कारण बताओ नोटिस जारी किया जाता है -

1. यह कि क्यो न मैसर्स एच0एम0ए0 एगो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, जनपद- अलीगढ़ की पशुवध एवं अन्य औद्योगिक प्रक्रियाओं के संचालन को बन्द ही रखा जाये।
2. यह कि क्यो न सक्षम अधिकारियों से अपेक्षा की जाये कि को मिलने वाली सुविधाओं जैसे विद्युत, पानी की आपूर्ति आदि को विच्छेदित ही रखा जायें।
3. उ0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्रांक- एचं 14120/सी-4/जल प्रदूषण-32/2017 दिनांक 27.12.2017 द्वारा दिनांक 31.12.2019 तक की अवधि हेतु पूर्व में निर्गत सशर्त सहमति (जल) एवं पत्रांक- एच 14121/सी-4/वायु प्रदूषण-32/2017 दिनांक 27.12.2017 द्वारा दिनांक 31.12.2019 तक की अवधि हेतु निर्गत सशर्त सहमति (वायु) को क्यो न निरस्त कर दिया जायें।
4. इकाई मैसर्स एच0एम0ए0 एगो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, जनपद- अलीगढ़ का सक्षम प्राधिकारियों द्वारा दिनांक- 12.03.2019 में किये गये निरीक्षण में इकाई परिसर के बैक गेट एवं ई0टी0पी0 के पास बिछायी गयी Under Ground Pipeline जो कि सीधे निकटवर्ती नाले तक स्थापित की गयी है, का औचित्य एवं राज्य प्रदूषण नियंत्रण बोर्ड से प्रश्नगत पाइपलाइन बिछाये जाने की अनुमति प्रस्तुत की जायें।

उपरोक्त कारण बताओं नोटिस की अनुपालन आख्या इस पत्र प्राप्ति के 15 दिवस की अवधि में उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को प्रस्तुत किया जाना सुनिश्चित किया जायें, अन्यथा की स्थिति में विधि अनुरूप अग्रिम आवश्यक कार्यवाही की जायेगी जिसका सम्पूर्ण उत्तरदायित्व इकाई संचालक का होगा।

संलग्नक- 1. संयुक्त निरीक्षण आख्या दिनांक 12.03.2019

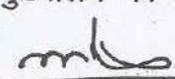
2. निरीक्षण दिनांक 05.03.2019 एवं 12.3.2019 को निस्तारित हो रहे शुद्धिकृत उत्प्रवाह निस्तारण के नमूने की विश्लेषण आख्या (कुल-02)।

(इं0आर0के0 सिंह)

मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, अलीगढ़ को सूचनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ को इस निर्देश के साथ कि उपरोक्त पारित कारण बताओ नोटिस के सम्बन्ध में अद्यतन अनुपालन आख्या समयानुसार बोर्ड मुख्यालय को प्रेषित किया जाना सुनिश्चित करे।


मुख्य पर्यावरण अधिकारी, वृत्त-4



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

22

संदर्भ संख्या - H33821/सी-4/जल प्रदूषण-32/बंटी आदेश/2019 दिनांक 17-03-2019

मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड,
तालसपुर खुर्द, मथुरा बाईपास रोड,
जनपद- अलीगढ़ (उ0प्र0)।

मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, जनपद-अलीगढ़ द्वारा कच्चे माल के रूप में मैस एवं मैसा जानवर के पशुवध द्वारा फोजन मीट, वोन मील एवं टैलो आदि के उत्पादन हेतु उपरोक्त वर्णित स्थल पर उत्पादनरत् है, जो कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-47 के अंतर्गत एक कम्पनी है।

यह कि उक्त इकाई का निरीक्षण राज्य बोर्ड के क्षेत्रीय कार्यालय, अलीगढ़ के सक्षम प्राधिकारी द्वारा नगर मजिस्ट्रेट, क्षेत्राधिकारी पुलिस (नगर) एवं पशुचिकित्साधिकारी, अलीगढ़ के साथ संयुक्त निरीक्षण दिनांक 12.03.2019 को किया गया, निरीक्षण के समय पशुवध कार्य संचालित पाया गया। पूर्व में दिनांक- 05.03.2019 को किये गये उद्योग के निरीक्षण के समय निस्तारित हो रहे उत्प्रवाह का किये गये नमूना एकत्रण की विश्लेषण आख्या के अनुसार जल प्रदूषण के प्रचालक- बी0ओ0डी0-34.0 मि0ग्रा0/ली0, सी0ओ0डी0-288.0 मि0ग्रा0/ली0 विश्लेषित होना पाया गया। अतः जल प्रदूषणकारी प्रचालकों की मात्रा बोर्ड मानको से अधिक थी।

क्षेत्रीय अधिकारी, अलीगढ़ एवं अन्य सम्बन्धित प्राधिकारियों द्वारा दिनांक- 12.03.2019 में किये गये निरीक्षण की आख्या द्वारा पत्रांक- 2715/ए0एच0-257/19 दिनांक 13.03.2019 बोर्ड को प्राप्त हुई है तथा बोर्ड को अवगत कराया गया है कि निरीक्षण के समय इकाई द्वारा पशुवध से उत्पन्न वैट वोन, कारकस आदि की रेण्डिंग प्रक्रिया संचालित की जाती नहीं पायी गयी, निरीक्षण के समय इकाई द्वारा पशुवध से जनित औद्योगिक उत्प्रवाह के शुद्धिकरण हेतु स्थापित उत्प्रवाह शुद्धिकरण संयंत्र की इकाई प्राइमरी क्लेरीफायर एवं यू0ए0एस0बी0आर0 प्रथम, द्वितीय, तृतीय इकाईयों कार्यरत् होना नहीं पाया गया। समुचित संचालन के अभाव में यू0ए0एस0बी0आर0 इकाईयों से गैस उत्पन्न नहीं होती पायी गयी एवं स्लज जमाव पाया गया है।

मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, जनपद-अलीगढ़ को क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ के पत्रांक- 2275 दिनांक 08-02-2019 द्वारा प्रेषित निर्देश एवं बोर्ड मुख्यालय के पत्रांक- एच 32348/सी-4/सा0-133/बेव कैमरा/निर्देश/2019 दिनांक- 06-02-2019 द्वारा प्रेषित निर्देशों की अनुपालनात्मक कार्यवाही का विवरण अप्राप्त है तथा बेव कैमरा स्थापना एवं संचालन की स्थिति को केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड सर्वर से सम्बद्ध नहीं किया गया है एवं पासवर्ड उपलब्ध नहीं कराया गया है। संयुक्त निरीक्षण दिनांक 12.03.2019 के समय उत्प्रवाह शुद्धिकरण संयंत्र से निस्तारित हो रहे उत्प्रवाह नमूने की विश्लेषण आख्या के अनुसार जल प्रदूषण के प्रचालक- सस्पेन्डेड सॉलिड- 64.0 मि0ग्रा0/ली0, बी0ओ0डी0-40.0 मि0ग्रा0/ली0, सी0ओ0डी0-320.0 मि0ग्रा0/ली0 विश्लेषित होना पाया गया, जो निर्धारित मानको के अनुरूप नहीं है।

टी.सी. 12 वी, विभूति खण्ड,
गोमती नगर, लखनऊ-226010
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Web Site: www.uppcb.com

उपरोक्त वर्णित तथ्यों, एवं जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित के प्रख्यापित प्रावधानों का अनुपालन नहीं करने के कारण जल प्रदूषण को ध्यान में रखते हुए जन स्वास्थ्य एवं व्यापक जनहित में जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु राज्य बोर्ड पाया गया है कि इकाई के संचालन को तत्काल प्रभाव से रोका जाए।

अतः जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा- 32 (1)(सी) एवं 33 (ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन सक्षम अधिकारी के अनुमोदनोपरान्त इकाई मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, जनपद- अलीगढ़ के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा- 32 (1)(सी) एवं 33 (ए) के अंतर्गत निम्नवत् बन्दी आदेश जारी किया जाता है :-

1. मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, जनपद- अलीगढ़ की पशुवध औद्योगिक प्रक्रिया के संचालन को तत्काल प्रभाव से बन्द किया जाता है।
2. सक्षम अधिकारियों से अपेक्षा की जाती है कि इकाई मैसर्स एच0एम0ए0 एग्रो इण्डस्ट्रीज लिमिटेड, तालसपुर खुर्द, मथुरा बाईपास रोड, जनपद- अलीगढ़ को मिलने वाली सुविधाओं जैसे विद्युत, पानी की आपूर्ति आदि को विच्छेदित करा दिया जाए।
3. उ0प्र0 प्रदूषण नियंत्रण बोर्ड के पत्रांक- एच 14120/सी-4/जल प्रदूषण-32/2017 दिनांक 27.12.2017 द्वारा दिनांक 31.12.2019 तक की अवधि हेतु पूर्व में निर्गत सशर्त सहमति (जल) एवं पत्रांक- एच 14121/सी-4/वायु प्रदूषण-32/2017 दिनांक 27.12.2017 द्वारा दिनांक 31.12.2019 तक की अवधि हेतु निर्गत सशर्त सहमति (वायु) को रिवोक (खण्डित) किया जाता है।

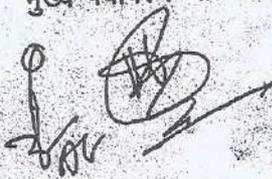

(आर0के0 सिंह) 17/3/18

मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, अलीगढ़ को इस अनुरोध के साथ प्रेषित कि कृपया उपरोक्त पशुवधकर्ता औद्योगिक इकाई की औद्योगिक उत्पादन प्रक्रियाओं को यथाशीघ्र बन्द कराने को कष्ट करें।
2. महाप्रबन्धक, उ0प्र0 जल संस्थान, अलीगढ़ को इस आशय से प्रेषित कि उपरोक्त पशुवधकर्ता औद्योगिक इकाई की जल आपूर्ति विच्छेदित कराने का कष्ट करें।
3. अधिशासी अभियन्ता, उ0प्र0 पावर कॉर्पोरेशन, अलीगढ़ को इस आशय से प्रेषित कि उपरोक्त पशुवधकर्ता औद्योगिक इकाई का विद्युत विच्छेदन करा दिया जाए।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ को इस निर्देश के साथ कि उपरोक्तानुसार पारित बन्दी आदेश के अनुपालन हेतु अग्रिम आवश्यक कार्यवाही सुनिश्चित कर 02 दिवस में बन्दी अनुपालन आख्या तथा उद्योग के विरुद्ध अधिरोपित किये जाने वाली पर्यावरणीय क्षतिपूर्ति धनराशि का आंकलन कर संस्तुति सहित तकनीकी आख्या विवरण सहित बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी, वृत्त-4





HMA
AGRO INDUSTRIES LIMITED

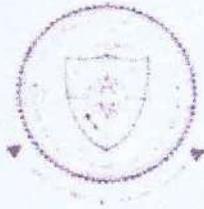
HMA AGRO INDUSTRIES LIMITED,
ALIGARH, UTTAR PRADESH

ADEQUACY REPORT

EFFLUENT TREATMENT PLANT

May 2019

Prepared and Submitted by:



Dr. P K Singh
Professor

Department of Civil Engineering
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Prof. Prabhat Kumar Singh
Department of Civil Engineering
Indian Institute of Technology
(Banaras Hindu University, Varanasi)

With inputs from:

Dr. Nadeem Khalil
Professor
Environmental Engineering
Department of Civil Engineering
Z H College of Engg & Technology
Aligarh Muslim University
Aligarh 202002 UP India



Consultants to M/s HMA Agro Industries Ltd. :
UrbanPlan Consulting & Engineering Ltd.
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New Delhi – Aligarh





HMA
AGRO INDUSTRIES LTD.

**HMA AGRO INDUSTRIES LIMITED,
ALIGARH, UTTAR PRADESH**

ADEQUACY REPORT

EFFLUENT TREATMENT PLANT

May 2019

Prepared and Submitted by:



Dr. P K Singh
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Indian Institute of Technology BHU
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Professor
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Department of Civil Engineering
Z H College of Engg & Technology
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UrbanPlan Consulting & Engineering Ltd.
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New Delhi – Aligarh



Adequacy Report – ETP at HMA Group, Aligarh, UP

HMA AGRO INDUSTRIES LIMITED, ALIGARH, UTTAR PRADESH

EFFLUENT TREATMENT PLANT

Letter Reference No. UPPL/IIT-BHU/0109/18



View of the HMA Factory at Aligarh, UP

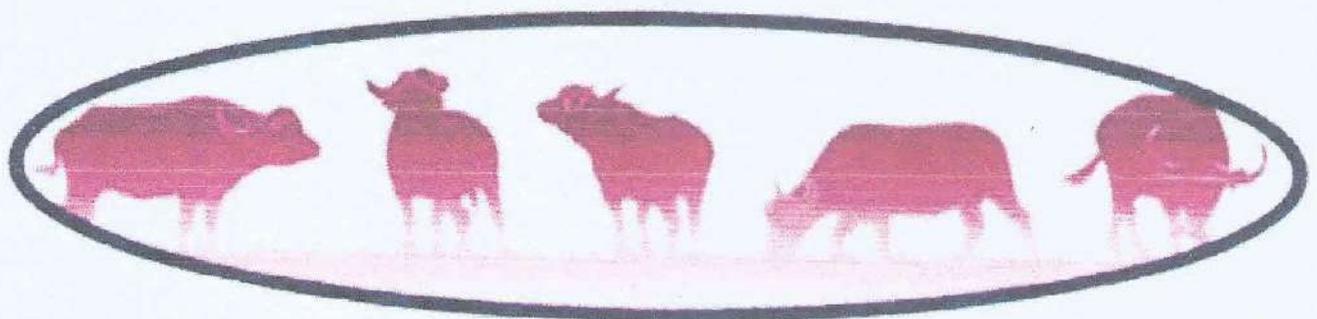


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Annexures

Annex – I Consents



Abbreviations

ASP	Activated Sludge Process
CH ₄	Methane
CO ₂	Carbon Dioxide
COD	Chemical Oxygen Demand
DO	Dissolved oxygen
ETP	Effluent Treatment Plant
KL	Kilolitre (1 KL = 1000 litres of water)
M	Metres
m/s	Metres/second
m ³	1m ³ of water = 1000 litres of water
MLSS	Mixed Liquor Suspended Solids
NH ₃	Ammonia
PST	Primary Settling Tank
RAS	Return Activated Sludge
UASB	Up-flow Anaerobic Sludge Blanket



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PREFACE

- 1.1 This is an adequacy report for an effluent treatment plant (ETP) of the Slaughterhouse owned and operated by M/s HMA Agro Industries Ltd. , Aligarh, UP. The year of establishment of the unit is 2010.
- 1.2 The slaughterhouse and its effluent treatment plant are located at 6/1, 15-16, Talaspur, Tehsil – Kaol, Mathura Bypass road, Aligarh, Uttar Pradesh, India.
- 1.3 The slaughterhouse is to cater to overseas demand for processed frozen meat (buffalo).
- 1.4 As per the information made available by the HMA Agro, the present capacity of the slaughterhouse is about 500 animals per day. The total workforce available with HMA Agro at Aligarh is about 530 persons.
- 1.5 The adequacy report describes the effluent treatment plant, its unit, functioning, and performance based on the evaluation and inspection carried out by the expert(s) in the month of November 2018 and May 2019.
- 1.6 The approach towards the preparation of this adequacy report was to technically assess the functioning of different units of an effluent treatment plant, collection of samples from essential locations, and their testing in the laboratory.



I. General

The livestock sector is an essential component of India's economy in terms of income, employment, and foreign exchange earnings. An analysis of the composition of agricultural trade over the last decade shows that traditional agricultural exports of India have been overtaken by new and more dynamic sectors, such as buffalo meat exports (FICCI).

According to estimates, it has nearly 191 million cattles, 70 million buffaloes, 139 Million sheep & goat, and over 200 million poultry. About 36.5% of goat, 32.5% of sheep, 28% of pigs, 1.9% of buffaloes and 0.9% cattles are slaughtered every year.

As reported by the Ministry of Food Processing, Government of India, there are about 4000 slaughter houses (small to large) in an organized sector. More than equal numbers are in an unorganized sector. Data suggest that over 2 million cattle & buffaloes, 50 million sheep & goat, 1.5 million pigs and 150 million poultry are slaughtered annually to meet the domestic consumption as well as export. The state-wise distribution of existing slaughter houses in India is given in **Table 1.1**.



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Table 1.1: State-wise distribution of slaughter houses (cattles, buffaloes and sheep) in India

S. No.	State	No. of Slaughter Houses (Organized Sector)
1.	Andhra Pradesh	343
2.	Assam	05
3.	Bihar	47
4.	Gujarat	38
5.	Haryana	43
6.	Himachal Pradesh	36
7.	J&K	33
8.	Karnataka	635
9.	Tamil Nadu	183
10.	Tripura	3
11.	Madhya Pradesh	261
12.	Maharashtra	282
13.	Nagaland	07
14.	Kerala	715
15.	UP	89
16.	Rajasthan	380
17.	Uttar Pradesh	407
18.	West Bengal	11
19.	Sikkim	21
20.	Chandigarh	01
21.	Delhi	01
22.	Pondicherry	02
23.	Orissa	75

State-wise distribution of slaughterhouses in India is shown in **Figure 1.1**.





Figure 1.1: Map of India showing the state-wise distribution of slaughterhouses

In India, the slaughterhouses come under the purview of the animal husbandry division of the Ministry of Agriculture, mainly for funding towards expansion and modernization activities. However, the respective local bodies (municipalities) are responsible for day-to-day operation/maintenance of the slaughterhouses. Mostly slaughterhouses in the country are commercially-oriented and perform only the slaughtering, dressing, cutting, and packing of meat for export purpose.



India's exports of animal products was Rs. 30,137.08 Crores in 2015-16, the major products are Buffalo Meat (Rs. 26,681.56 Crores), Sheep/ Goat Meat (Rs. 837.76 Crores), Poultry Products (Rs. 768.72 Crores), Dairy Products (Rs. 754.20 Crores), Animal Casing (Rs. 17.02 Crores), Processed Meat (Rs. 6.18 Crores) and Natural Honey (Rs. 705.87 Crores) (APEDA, 2016).

The demand for Indian buffalo meat in the international market has sparked a sudden increase in the meat exports. The main markets for Indian buffalo meat and other animal products are Vietnam, Malaysia, Saudi Arabia, Egypt Arab Republic, and UAE.



2. Meat Industry and Process Operations

2.1 General

The increasing demands on meat in the country led to the expansion of slaughterhouse industries in number and capacity. The meat has always been one of the most valuable livestock products, and for many people, serves as their first-choice source of animal protein. It is either consumed as a component of kitchen-style food preparations or as processed meat products. Processed meat products, although in some regions still in their infancy, are globally gaining ground in popularity and consumption volume.

Meat consumption in developing countries has been continuously increasing from a modest average annual per capita consumption of 10 kg in the 1960s to 26 kg in 2000 and will reach 37 kg around the year 2030 according to FAO projections. This forecast suggests that in a few decades, developing countries' consumption of meat will move towards that of developed countries where meat consumption remains stagnant at a high level.



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The rising demand for meat in developing countries is mainly a consequence of the fast progression of urbanization and the tendency among city dwellers to spend more on food than the lower income earning rural population. Given this fact, it is interesting that urban diets are, on average, still lower in calories than diets in rural areas. It can be explained by the eating habits urban consumers adopt. If it is affordable to them, urban dwellers will spend more on the higher cost but lower calorie protein foods of animal origin, such as meat, milk, eggs, and fish rather than on staple foods of plant origin. In general, however, as soon as consumers' incomes allow, there is a general trend towards incorporating more animal protein, in particular meat, in the daily diet.

Man's propensity for meat consumption has biological roots. In ancient times meat was preferred; consequently, time and physical efforts were invested in obtaining it, basically through hunting. This attitude contributed decisively to the physical and mental development of humankind.

Despite the growing preference in some circles for meatless diets, the majority of us will continue eating meat. It is generally accepted that balanced diets of meat and plant food are most effective for human nutrition.



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Quantitatively and qualitatively, meat and other animal foods are better sources of protein than plant foods (except soy bean products).

According to APEDA, meat production in India is estimated at 6.3 million tones, standing 5th rank in the World. It accounts to 3% of the total world meat production which is about 220 million tonnes. Buffaloes in India contribute about 31% of total meat production. The contribution by cattle, sheep, goats, pigs and poultry is 31%, 5%, 10%, 10% and 11% respectively. The share of bovine meat is about 62% as against the small ruminants of 15%. The share of red meat is 77%.

In spite of big potential because of large livestock population, the meat industry has not taken its due share on account of negative perceptions.

Components of Meat Industry

There are 12 distinct components of meat and meat byproducts related industries, namely:

1. Trade in live animals - buffaloes, sheep, goats, pigs, bullock, poultry;
2. Slaughtering the animals for retail domestic market;
3. Slaughtering in municipal abattoirs for both domestic and export markets



4. Slaughtering in integrated mechanized abattoirs (Export Oriented Units) for export;
5. Transportation services for fresh frozen meat in refrigerated containers from the point of production to the ports for export;
6. Marketing of raw and wet blue hides and skins;
7. Marketing of bones for further processing into gelatin, ossein, di-calcium phosphate etc.
8. Production of casings from the intestines;
9. Production of souvenirs from horns and hooves;

The Indian meat industry is mostly based on the production of fresh meat, and its export to the gulf countries and China. The export-oriented plants produce fresh frozen meat. The processing of meat for value-added products is insignificant and is less than 10%, that too is restricted to poultry meat.

Currently, India has been exporting quality and safe meat to about 64 countries. According to APEDA, till date, not a single importing country has recorded the outbreak of any disease in livestock as a consequence of the import of the meat from India. Indian meat exporters are strictly following all the guidelines mentioned in the OIE Terrestrial Animal Health Code, in Volume II (8.5.25).



India has a competitive advantage in the export of buffalo meat. Besides being strategically located with the meat importing countries, buffalo meat has many positive characteristics. These are:

1. The livestock in India is reared on green pastures and agricultural crop residues, thus are raised under green livestock production system;
2. There is no practice of using hormones, antibiotics or any other chemicals to promote growth and fattening of livestock;
3. The Indian livestock is free from the dreaded Bovine Spongiform Encephalopathy (Mad Cow Disease), Rinderpest and CBPP certified by OIE;
4. The Indian buffalo meat is 93% chemically lean and blends very well with other ingredients for value added products;
5. Indian meat is free from radiation;
6. The animals are slaughtered strictly according to "Halal" method; hence the meat is genuinely "Halal".
7. Indian buffalo meat blends very well with other meats.
8. Indian buffalo meat is low in fat and cholesterol.



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9. Animal welfare practices are adopted in EOUs which follow the guidelines given in Society for Prevention of Cruelty towards Animals (SPCA) Act of 1960, Animal Welfare Board and Bureau of Indian Standards (BIS), in the transport of animals to the slaughter houses.

A flow diagram of meat processing is given in **Figure 2.1**.



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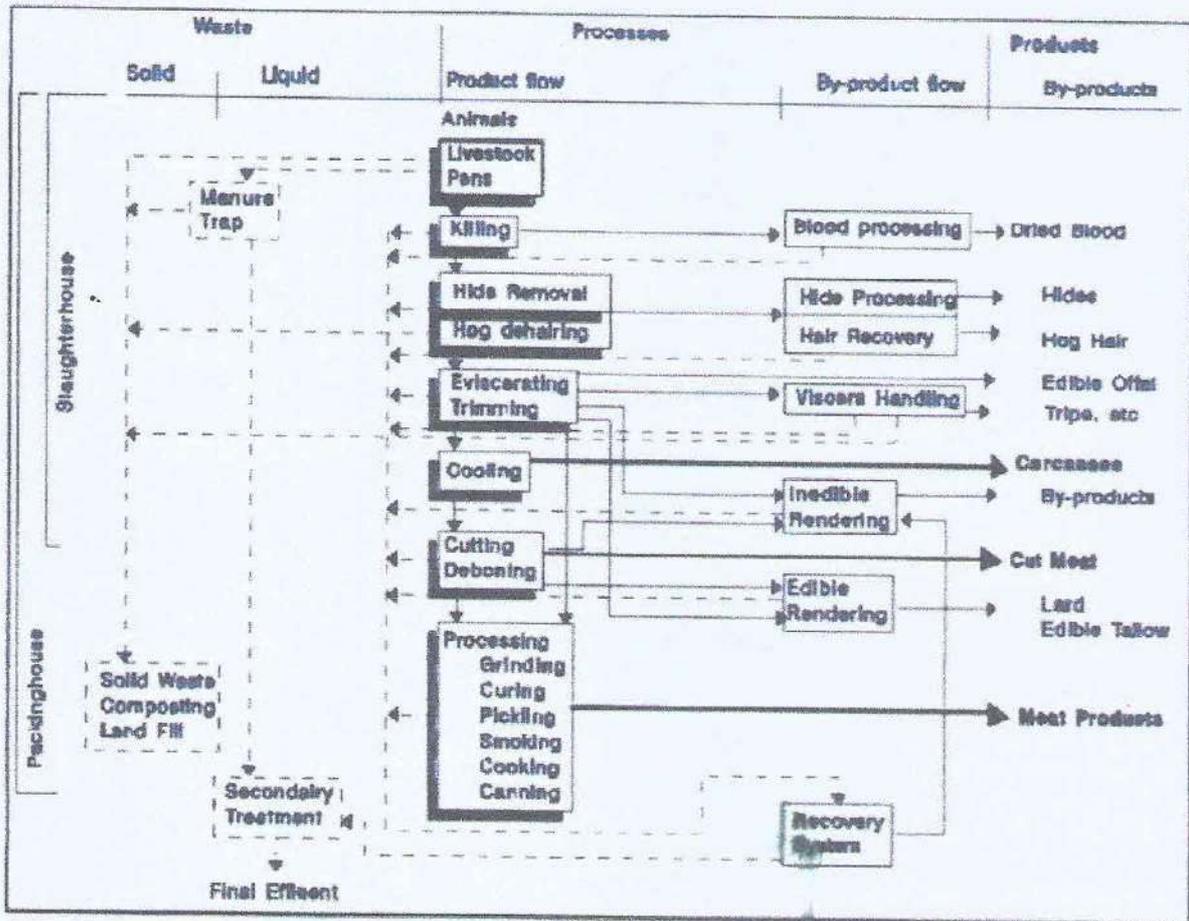


Figure 2.1: Flow diagram showing operations in the Meat Processing Unit

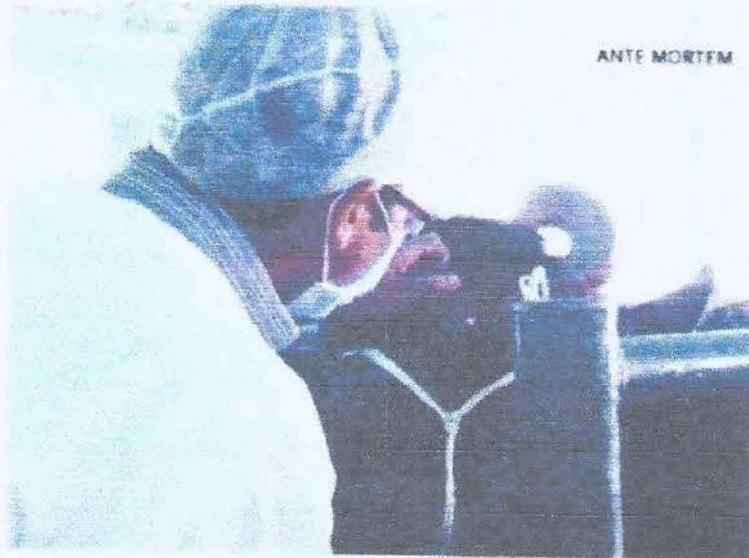
Major operations in the slaughterhouses are described below:

2.2 Lairage

It is a facility where animals, after ante-mortem health inspection, are given enough quantity of water but no fodder. Usually, they are kept for 12 hrs before slaughtering. The purpose of keeping them under starvation is to flush out the pathogenic microorganisms.

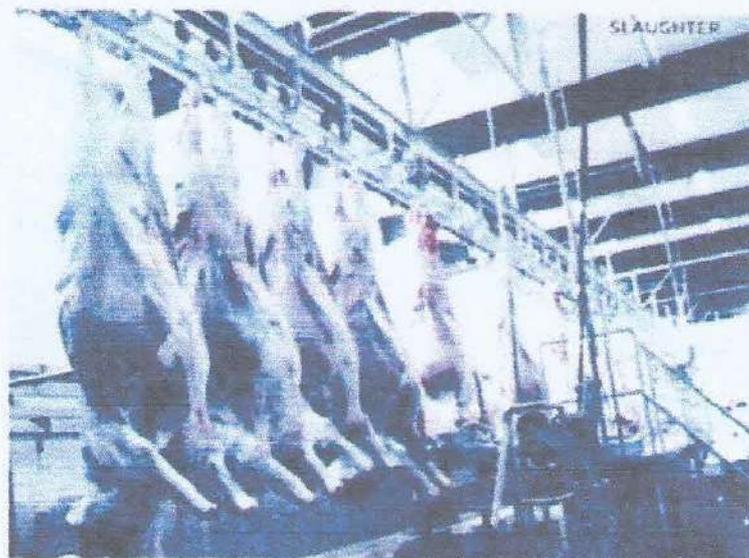


UP



2.3 Slaughtering & Bleeding

Large animals are slaughtered as per the Islamic Rites by 'HALAL' method. The animal is pushed on the floor and the jugular vein is cut manually by the butcher to drain blood. In majority of the slaughter houses the blood is allowed to spill on the floor and join the wastewater drain. Only in a few large slaughter houses, part of the blood is collected by some agencies for manufacture of medicine/tonics.

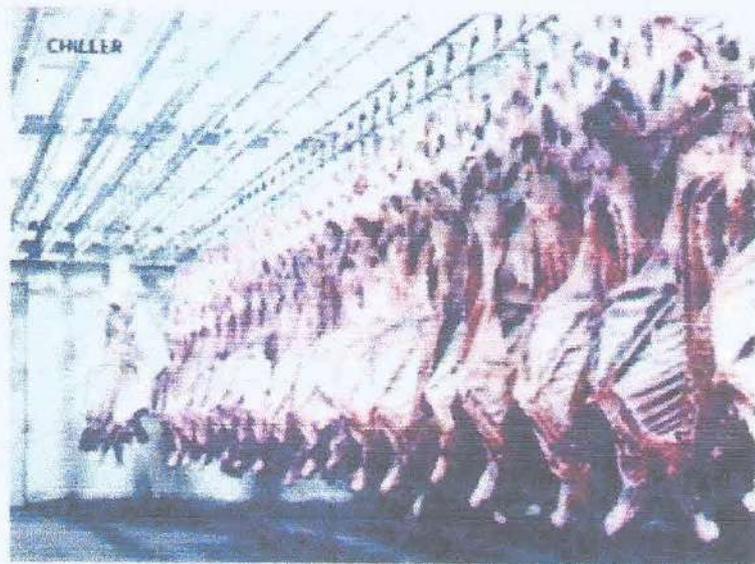


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2.4 Dressing

The dressing operation consists of:

- Sticking of heart to ensure complete bleeding
- Removal of horns, hind legs, head trimming and de-masking
- Flaying of abdomen and chest
- Removal of hide



2.5 Evisceration

Dressing is followed by Evisceration, where edible and non-edible offals are segregated. While the edible offals are cleaned with water and sold, the non-edible portions are disposed of as solid waste. Care is taken not to puncture the intestine during evisceration to avoid contamination of carcass with intestinal contents.





2.6 Carcass Splitting

Before splitting the carcass into quadrets the carcass is washed with water. Normally the carcass splitting is done manually by the axe. However in some of the large scale slaughter houses the carcass is split with an electrically operated circular saw.

The split carcass is transported to meat dealer's shop/processor unit either by slaughter house's meat delivery van or in dealers own transport. In modern slaughter houses, the split carcass is washed with high pressure water before transportation.



2.7 Wastewater Generation and its Management

The meat processing sector produces large volumes of slaughterhouse wastewater (SWW) due to the slaughtering of animals and cleaning of the slaughterhouse facilities and meat processing plants. The meat processing industry uses 24% of the total freshwater consumed by the food and beverage industry and up to 29% of that consumed by the agricultural sector worldwide (Mekonnen and Hoekstra, 2012; Gerbens-Leenes et al., 2013).

The meat processing industry is one of the major consumers of freshwater among food and beverage processing facilities, which makes slaughterhouses a significant producer of wastewater effluents. The World Bank Group (2007) classifies a slaughterhouse plant as a meat processing facility that may consume between 2.5m³ and 40 m³ of water per metric tons of meat produced.

The major sources of waste in the meat processing industry are from animal care, killing, hide or hair removal, eviscerating, carcass washing, trimming and clean-up operations (USEPA, 2004).

Slaughterhouses water consumption varies depending on the type of animal and the process used. Most water consumed at slaughterhouses ultimately becomes effluent, and slaughtering operation is the largest single source of waste load in a meat packing plant.

Slaughterhouse effluent contains high levels of organic matter due to the presence of manure, blood and fat. It can also contain high levels of salt, phosphates and nitrates. The most significant contributor to the organic load is blood, followed by fat. Blood is also the major contributor to the nitrogen content of the effluent stream. Salt and phosphorus originate from the presence of manure and stomach contents in the effluent. At those plants where rendering occurs, the effluent from rendering typically represents the single most significant source of pollutant load in slaughterhouse effluent.



Characterization of wastewater is done in terms of its physical, chemical, and biological composition. It is essential in the design, selection of appropriate treatment methods, deciding the extent of treatment, assessing the beneficial uses of wastes and utilizing the purification capacity of natural bodies of water in planned and controlled manner. Many of the physicochemical and biological characteristics are interrelated.

The wastewater characteristics from slaughter house vary significantly depending on the diverse industrial processes and specific water demand. Slaughterhouses are part of a large industry, which is common to numerous countries worldwide where meat is an important part of their diet. Therefore, SWWs require significant treatment for safe and sustainable release to the environment.



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Typical characteristics of the effluent from the Slaughter House is given in Table 2.1.

Parameter	Range	Mean
TOC (mg/L)	70-1200	546
BOD ₅ (mg/L)	150-4615	1209
COD (mg/L)	500-15,900	4221
TN (mg/L)	50-841	427
TSS (mg/L)	270-6400	1164
pH	4.90-8.10	6.95
TP (mg/L)	25-200	50
Orto-PO ₄ (mg/L)	20-100	25
Orto-P ₂ O ₅ (mg/L)	10-80	20
K (mg/L)	0.01-100	90
Color (mg/L Pt scale)	175-400	290
Turbidity (FAU)	200-300	275

Slaughterhouse activities, have direct and indirect impacts on the built-up environment and health of people, especially residents in slaughterhouse vicinity. It also has a negative effect on air and water qualities of residents within slaughterhouse vicinity, especially slaughterhouse, where particular or effective waste disposal system is not practiced. The most significant environmental issues associated with slaughterhouse operations are the high consumption of water and energy, generation of high-strength effluent streams and by-products, for some sites, noise and odor may also be concerned.



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2.8 Segregation of Waste Streams

The usual practice in the Indian scenario so far is to treat the wastewater from all slaughtering processes/operations in a combined manner. However, if segregation of waste streams is carried out, the handling of wastes and effluent treatment can be easily achieved. **Figure 2.2** broadly shows the possible separation of streams from various slaughtering processes/operations having similar characteristics/nature.

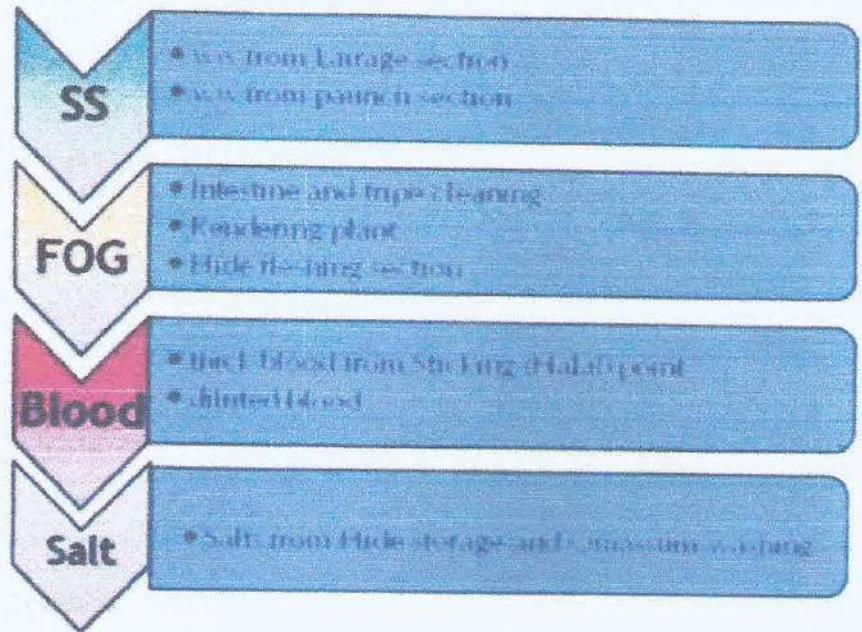


Figure 2.2: Segregation possibilities of wastewater streams in the slaughterhouses



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In the modern slaughterhouses, there is a plan to segregate the various wastewater streams depending upon its similar nature considering existing wastewater networks, topography, and ease of execution. **Figure 2.2** highlights the segregation of streams according to the relevant processes. Dung containing streams from Lairage and Paunch room is segregated, and fat and oil & grease containing streams from Fleshing, Intestine, Tripe washing and Rendering were separated to facilitate specific treatment and removal of target parameters. Similarly, bloodstream from slaughtering area and salt containing stream from hide storage area were also separated to prevent in mainstream effluents. Thus, an improved primary treatment system was developed to ensure complete removal of dung solids and FOG. Table 1 gives segregation of streams for relevant processes and target parameters.



Process	Stream	Target Parameters
Lairage Section	Digested dung stream	Suspended solids
Slaughtering	Blood stream	BOD, COD
Dehiding/skinning		
Hide Fleshing	FOG stream	Oil and grease
Hide Storage	Salts stream	TDS
Evisceration		
Paunch washing	Partially digested dung stream	Suspended solids
Intestine washing	FOG stream	Oil and grease
Tripe washing	FOG stream	Oil and grease
Omassum Washing	Salts stream	TDS
Rendering	FOG stream	Oil and grease
Segregation of streams for		
Suspended solids	Separate streams for Lairage and Paunch section	
FOG	Hide Fleshing; Intestine & Tripe washing and Rendering	
Dissolved solids	Hide storage, Omassum Washing	
BOD, COD	Blood stream	



3. Description of the Unit

3.1 Location

M/s HMA Agro Industries Ltd. is located at 6/1, 15-16, Talaspur, Tehsil – Kaol, Mathura Bypass road, Aligarh, Uttar Pradesh, India. The latitude and longitude of the unit are 27°51'44"N and 78°02'40"E, respectively. **Figure 3.1** shows the google image of the factory.



Figure 3.1: Google view of the factory in Aligarh, UP

3.2 Organizational Set-up

The organizational set-up of the factory is given in **Figure 3.2**. The factory is part of the HMA Group.



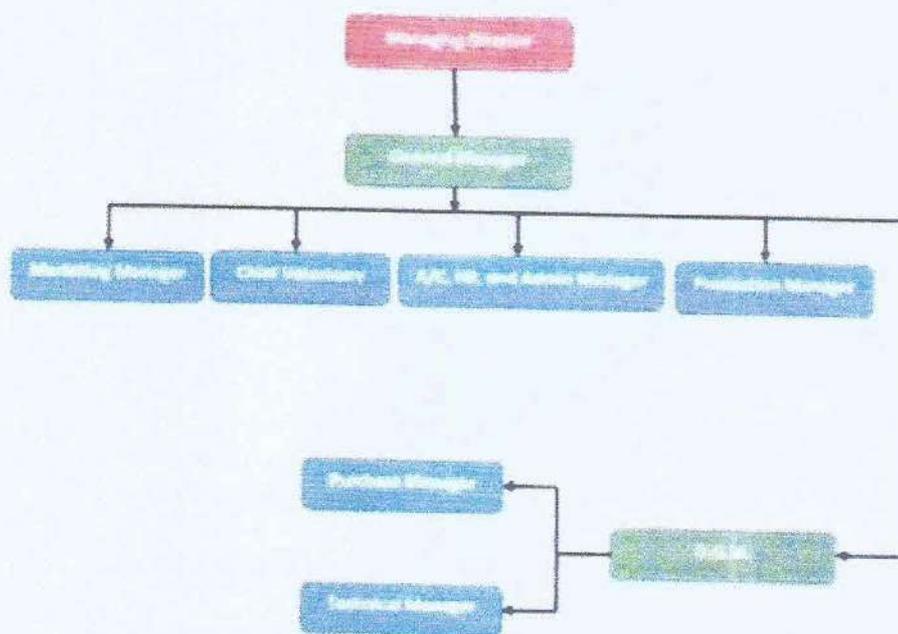


Figure 3.2: Organizational Set-up of the Factory

3.3 Fresh Water Source

The primary source of fresh water is tube-well. The depth, size, and filter location are shown in **Annexure III**. Approximately 650m³/day of clean water is used. The water usage depends on the number of cattles (buffalos) slaughtered.

3.4 Slaughtering Operations

M/s HMA Agro Industries at Aligarh has also adopted the current standard slaughtering operations as has been discussed in Chapter 2. These are mainly lairage, slaughtering & bleeding, dressing, evisceration, and carcass splitting.

Figure 3.3 shows the pictures of slaughtering operations in the M/s HMA Agro Industries Ltd. at Aligarh, UP.





Figure 3.3: Inside view of the Slaughtering Operations in HMA Agro Industries Ltd. Aligarh, UP



4. Effluent Treatment Plant and its Adequacy at HMA Agro Industries Ltd.

4.1 Effluent Treatment Plant

Based on the inspection of an effluent treatment plant at M/s HMA Argo Industries Ltd., Aligarh, UP, the following units were found in existence and operation.

In addition to the ETP, one of the important features that has been observed in this unit is the Salt Recovery Plant.

1. Wastewater Holding Tank
2. Rotary Screw and Screens
3. Equalization Tank
4. Dosing Tank
5. Tube Settlers
6. Primary Aeration Tank
7. Primary Clarifier
8. Secondary Aeration Tank
9. Secondary Clarifier
10. Chlorine Dosing Tank
11. Activated Carbon Filters
12. Sludge Belt Filter Press
13. On-line Monotring System



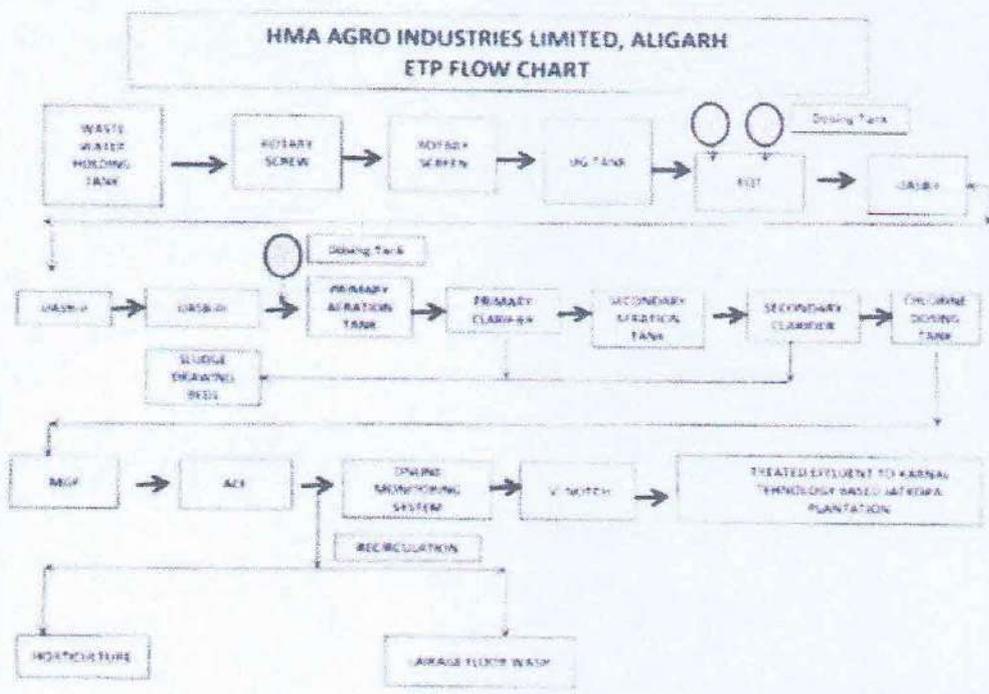


Figure 4.1 shows the flow diagram of the Effluent Treatment Plant at HMA Argo Industries Ltd., Aligarh, UP

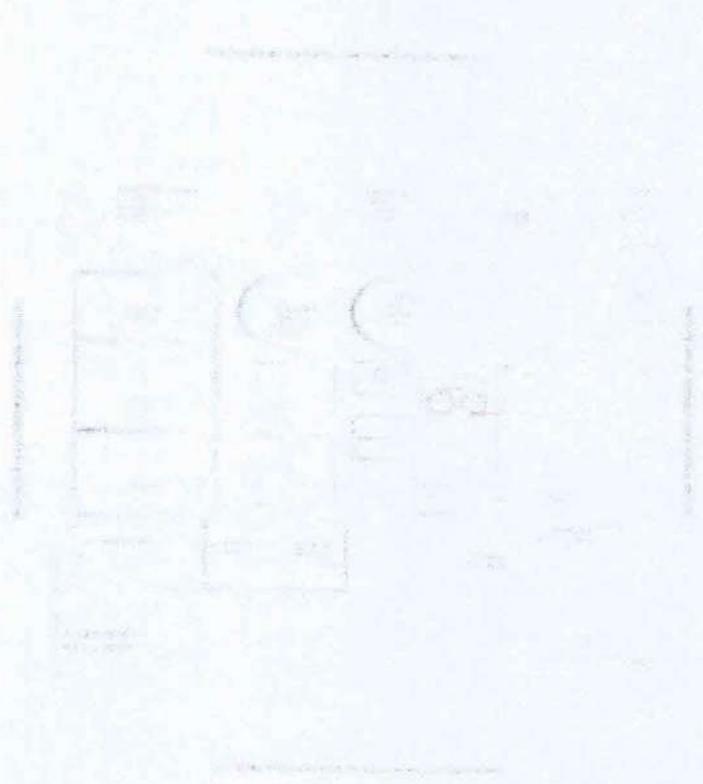


Figure 4.2 Layout Plan of the Effluent Treatment Plant at HMA Argo Industries Ltd., Aligarh, UP





Figure 4.3: Pictures of the Effluent Treatment Plant at M/s HMA Agro Industries Ltd., Aligarh, UP

The function of each unit and process flow of ETP at is briefly described:



1. Equalization Tank

A slaughterhouse generates wastewater from different operations at different timings/shifts. Therefore, an equalization tank to collect the effluent from various operations/shifts is provided. The equalization tank at HMA has been provided near the effluent treatment plant, as shown in **Figure 4.4**. The purpose of an equalization tank is to uniform the concentration and flow. It receives effluent from the holding tank.



Figure 4.4: Equalization Tank

2. Screen Chamber

Drum type mechanically operated screens have been provided after the equalization tank. Two screens have been installed, one working + one stand-bye. The effluent is pumped to the screen for the removal of large particles, flesh pieces, objects, etc. The removal of these particles is necessary to avoid any hindrance in the process of other units.

3. Primary Settling Tank

A primary settling tank (PST) has been provided to capture suspended solids. In order to increase the efficiency of solids removal, a dosing tank has been provided wherein polyelectrolyte dosing is done. Sludge from the PST is taken to the sludge drying beds.

4. Aeration (Stage-I & II)

In order to remove high content of BOD/COD present in the effluent of slaughter house, it is imperative to provide aerobic system after UASB. The efficiency of aerobic system is high as compared to anaerobic process (UASB). But it has major constraint, i.e energy requirements. In case of slaughter house wastewater, single stage aerobic may not produce desired results. Therefore two-three stages of aerobic systems are provided. At HMA, two stage aeration systems has been provided. In each stage, PSTs are given to separate biological solids from the water.

After each stage of aeration, clarifier has been provided to separate solid from the water.



Figure 4.5: View of the Aeration Tank



Figure 4.6: View of the Secondary Clarifier

5. Activated Carbon Filters

The effluent after biological system is passed through activated carbon filter to remove residual solids and further improve the effluent quality.

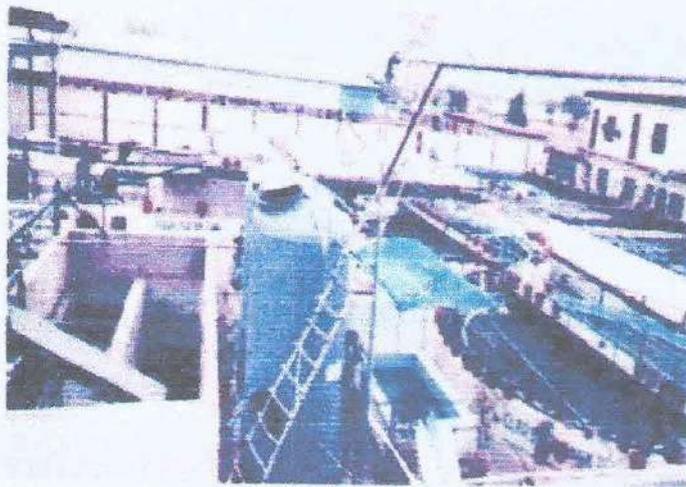


Figure 4.7: View of the ACFs at HMA

6. Sludge Drying Beds

The sludge from PSTs and Secondary Clarifiers are conveyed to the sludge drying beds to separate the solids and water under the solar radiation method.

7. Online-Monitoring System

As per the requirements of the CPCB, online monitoring system is also installed at the Effluent Treatment Plant to monitor the flow-rate and other parameters like BOD, COD, TSS and pH.

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Figure 4.8: On-line Monitoring System at the ETP of HMA Agro Industries Ltd. Aligarh

Table 4.1: Sizes of the ETP Units at HMA Agro Industries Ltd. Aligarh

S.No.	Unit	Number	Size (m)
1.	Holding Tank	2	7.5 X 6.2 X 3.6
2.	Drum Type Screens	3	3.5 ϕ , 5.5
3.	Oil & Grease Tank	1	4.4 X 2.3 X 3.0
4.	Equalization Tank	1	7.8 X 7.05 X 3.6
5.	Aeration Tank-I	1	15.1 X 10.2 X 7.2
6.	Clarifier-I	1	9.3 ϕ , 3.7 depth
7.	Aeration-II	1	14.9X 10.2 X 7.7
8.	Clarifier-II	1	9.3 ϕ , 3.7 depth
9.	Activated Carbon Filter	1	6.5 ϕ , 5.5
10.	Clean Water Tank	1	5.05 x 3.5 x 2.9



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Table 4.2: List of the Mechanical Equipments of the ETP

S.No.	PARTICULARS	NUMBERS	
1	SCREW SEIVE	1	
2	OIL AND GREASE TRAP	1 →	
3	ROTARY SCREEN	1	
4	RECEIVING TANK	2	
5	HOMOGENATION TANK	2	
6	UASB TANK (3 STAGE)	3	
7	AERATION TANK PRIMARY	1	
8	CLARIFIER PRIMARY TANK	1	
9	AERATION TANK SECONDARY	1	
10	CHLORINE TANK	1	
11	MGF (MULTI GRADE FILTER)	1	
12	ACF (ACTIVATED CARBON FILTER)	1	
13	V NOTCH TANK WITH pH, BOD, COD , TSS PROBE FLOWMETER	1	
14	SLUDGE DRYING BEDS	4	
15	CPCB APPROVED ONLINE MONITORING SYSTEM	1	
16	COAGULANT TANK	1	
17	FLOWCULANT TANK	CHEMICAL DOSING	
18	NEUTRALIZER TANK	1	
19	SETS OF BLOWERS, 25 HP EACH	4	
20	ELECTRICAL PANEL - MCC	2	
21	SETS OF ELECTRICAL PUMPS	SLUDGE PUMP, 3HP Each	6
		EFFLUENT PUMP, 7.5HP Each	4
		SALT RECOVERY PLANT, 1 HP	2
			1



4.2 Salt Recovery System

M/s HMA Agro Industries has segregated the stream that brings salt-laden water. The Salt Recovery Plant is an added facility over and above the ETP. The slaughterhouses uses large amount of Sodium chloride to preserve raw hides and skins. It contributes to a high volume of total dissolved solids (TDS) in the soak waste liquor. A large amount of the salt soaked to preserve the hide leaves its surface naturally in a wet condition. On a average, about 500ml of salt liquor is produced from each hide in a week.

Though desalting may not directly result in considerable financial benefit, indirect benefits include more efficient soaking and reduction in the volume of soak liquor discharged which in turn reduces load on the ETP, its functioning and area of land required. More importantly it prevents, to an extent, salt entering the groundwater and soil.

The Salt Recovery System is based on solar evaporation. With the help of the Salt Recovery Plant, 80-90% of salt is recovered and reused in preserving the hides.



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Figure 4.9: Salt Recovery System at M/s HMA Agro Industries Ltd., Aligarh

4.3 Wastewater Quality Check (Inlet & Outlet)

Samples from the inlet and outlet points of the ETP were collected and tested at the laboratory in the HMA Agro Industries Ltd., Aligarh. The sampling campaign was conducted in the month of October 2018 and March 2019 in the supervision of the joint experts, involving from the AMU. All the samples were collected on a composite basis.

As per on-line flow measurement, the average discharge as was observed during the sampling programme was **500 m³/day**. The results of the samples are given in **Table 4.3**:

Table 4.3: Inlet & Outlet Quality of ETP at HMA Agro Industries Ltd. Aligarh

S.No.	Parameter	Sample 1		Sample 2		Sample 3		Sample 4		Sample 5		Mean	
		Inlet	Outlet	Inlet	Outlet								
1	pH	6.9	7.3	6.6	7.4	7.3	7.8	6.56	7.2	6.8	7.5	6.832	7.44
3	Oil & Grease	30.8	9.2	32	7.9	27	6.5	21	9.5	22	7.4	26.56	8.1
4	TSS	1502	39	1645	49	1144	21	1434	38	1350	33	1415	36
4	BOD	1190	28	1256	24.5	1310	27	1005	21	1225	26	1197.2	25.3
5	COD	2123	47	1705	44	1550	40	1684	39	1784	46	1769.2	43.2

- Note: 1. All the parameters in mg/l except pH, which is dimensionless.
 2. All the parameters conform to the standards prescribed by the Pollution Control Board





6. Conclusions and Recommendations

Based on the field inspection carried out and testing of water samples from inlet and outlet, the following conclusions are made:

1. The Effluent Treatment Plant at HMA Agro Industries Ltd. Aligarh is working satisfactorily. It is complying with the discharge norms as has been prescribed by the Central / State Pollution Control Board.
2. The units installed and their sizes are adequate enough to handle flow upto 600m³/day of slaughter house wastewater.
3. The final effluent after treatment is being reused in the cleaning operation of lairage area. Balance water is used for irrigation purpose within the factory premises.
4. It is recommended that the factory should hire a full-time trained chemist and an ETP operator having M.Tech / MSc degree with technical knowledge, experience and skills to further improve and maintain the facility.
5. It is further recommended that the factory may also explore the use Wetlands Technology as a post-treatment unit to further improve the final effluent quality. This can be developed within the premises over the empty land available within the factory.



Annexure I – Consents



Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
 (Application For New NOC)

Application Number: 21-4/1586/UP/IND/2017

1. General Information:

Water Quality

Fresh Water

Application Type Category: Type of Application

Single House Hold Premises

(i) Name of Industry

M/S HMA AGRO INDUSTRIES LTD

(ii) Location Details of the Industrial Unit - (Attach Site Plan and Certified Revenue Sketch) (S)

Address Line 1

81, 15-16, TALASPUR, TENDRA, MATHURA

Address Line 2

MATHURA BY PASS ROAD ALIGARH

Address Line 3

State

UTTAR PRADESH

District

ALIGARH

Sub-District

LODHA

Village/Town

Talaspur Phase

Area Type

Manufacture

Area Type Category

Self

(iii) Communication Address

Address Line 1

M/S HMA AGRO INDUSTRIES LTD

Address Line 2

81, 15-16, TALASPUR, TENDRA, MATHURA

Address Line 3

MATHURA BY PASS ROAD ALIGARH

State

UTTAR PRADESH

District

ALIGARH

Sub-District

LODHA

Pincode

202001

Phone Number with Area Code

Mobile Number

91 9801210000

Fax Number

E-Mail

contact@hmagro.com

(iv) Salient Features of the Industrial Activity

Single House

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land - Enclose Documents of Ownership / Lease (S)

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	19065.30		19065.30
Open Land	22412.82		22412.82
Road/Paved Area	3330.00		3330.00



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Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for Issue of NOC to Abstract Ground Water (NOC-AP)

Application for Permission to Abstract Ground Water for Industrial Use
 (Application For New NOC)

Application Number: 21-4/1550/UP/IND/2017

Roof-top area of building/sheds	14754.05	14754.05
Total	14754.05	14754.05
(vi) Drainage in the Area (River/ Nala etc.)	No Drainage/Discharge from Industry	
(vii) Source of Availability of Surface Water for Industrial Use (if any - Furnish Details)	NA	
(viii) Average Annual Rainfall in the Area (in mm)	708.00	
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit)	NA	
(x) Whether Ground Water Utilization for	Existing Industry	
Date of Commencement Industry	02/06/2010	
Date of Expansion		

2. Details of Water Requirement (Fresh and Recycled Water Usage)
 (Please Enclose Water Flow Chart of Activities and Requirement of Water at each Step.)

(i) Total Water Requirement (a+b+c+d) (m³/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m³/day)			
(a) Ground Water Requirement (m ³ /day)	280.00	0.00	280.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m ³ /day)	0.00	0.00	0.00
(c) Water Supply from Any Agency (m ³ /day)	0.00	0.00	0.00
Total Fresh Water Requirement (a+b+c) (m³/day)	280.00	0.00	280.00
(d) Recycled Water Usage (m ³ /day)	381.00	0.00	381.00
Total Water Requirement (a+b+c+d) (m³/day)	661.00	0.00	661.00

(ii) Breakup of Water Requirement and Usage

Activity	Existing Requirement (m ³ /day)	Proposed Requirement (m ³ /day)	Total Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
Industrial Activity	450.00	0.00	450.00	300	135000.00
Residential / Domestic	0.00	0.00	0.00	300	0.00
Greenbelt Development / Environment Maintenance	27.00	0.00	27.00	0	0.00
Other Use	124.00	0.00	124.00	300	37200.00
Grand Total	661.00	0.00	661.00		135000.00

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Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for Issue of NOC to Abstract Ground Water (NOC AP)

Application for Permission to Abstract Ground Water for Industrial Use
 (Application For New NOC)

Application Number: 21-4/1548/UP/ND/2017

(a) Breakup of Recycled Water Usage

	(m ³ /day)	(Days)	(M ³ /Year)
(a) Total Waste Water Generated	224.10	300	67230
(b) Quantity of Treated Water Available	200.00		
(i) Reuse in Industrial Activity	148.00	300	44400
(ii) Reuse in Green Belt Development	21.00	300	6300
(iii) Other Uses	31.00	300	9300
(c) Total Treated Water Utilized	200.00	300	60000
Net Ground Water Requirement	24.10		7230

(a) Groundwater Abstraction Structure- Existing

Number of Existing Structures

SNo	Type of Structure Name - Year of Construction	Depth (Meters) Diameter (mm)	Depth to Water Level (Meters) Below Ground Level	Discharge (m ³ /Hour)	Operational Hours (Day/Day) (Year)	Mode of Lift Name	horse Power of Pump	Whether fitted with Water Meter	Whether Permitted by CGWA with Details Thereof
1	Borewell 2010	40.00 100	21.00	15.00	5 300	Submersible Pump	1.50 HP	Yes	Yes
2	Borewell 2010	40.00 100	21.00	15.00	4 300	Submersible Pump	1.50 HP	Yes	Yes
3	Borewell 2010	40.00 100	21.00	15.00	4 300	Submersible Pump	1.50 HP	Yes	Yes

(b) Groundwater Abstraction Structure- Proposed

Number of Proposed Structures

SNo	Type of Structure Name - Year of Construction	Depth (Meters) Diameter (mm)	Depth to Water Level (Meters) Below Ground Level	Discharge (m ³ /Hour)	Operational Hours (Day/Day) (Year)	Mode of Lift Name	horse Power of Pump	Whether fitted with Water Meter	Whether Permitted by CGWA with Details Thereof

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m³ per day and / or having a Land Area of Greater Than 2 Ha. - (5)

5. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented. Details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal). - (5)

6. Rainwater Harvesting Report Enclosed

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Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
 (Application For New NOC)

Application Number : 21-4/1580/UP/IND/2017

6. Copy of Referral Letter seeking NOC from CGWA from Central Pollution Control Board / State Pollution Control Board / Bureau of Indian Standards / Ministry of Environment and Forests / Other Central / State Agencies shall be Annexed. - (5)

Attached Referral Letter

S.No	Attached Referral Letter	Attachment Name	File Name
1	State Pollution Control Board	Referral Letter	REFERRAL LETTER.pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency
 If Yes, so Details thereof with Status.

INDUSTRIAL USE- Self Declaration

It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Based upon the Assurance that if Any Part of the Data / Information Submitted is Found to be False or Misleading, an Actionable Right / Suit will be Reserved On Rightly.

1. Application Form shall be Subject to Modification from Time to Time.
2. Application should be submitted to Regional Office.

Regional Director Central Ground Water Board Northern Region, Bhujal Bhavan, Sector-B, Sitapur Road, Yagna Ram Ram Bank Chauraha, LUCKNOW, UTTAR PRADESH, 226021

3. Incomplete Application will be Summarily Rejected

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office

4. Applicant has to Submit Processing Fee of Rs. 1000/- (Rupees One Thousand only) in the form of Demand Draft in favour of P.O. CGWA and Payable at Faridkot, Haryana.

Demand Draft Details:-

D.D. No.	Dated
Bank Name	Amount

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application

Attached Files:

1). Site Plan : (Refer: 1 (iii))

S.No	Attachment Name	File Name
1	Site Plan	LAYOUT PLAN.pdf

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (vi))

No Attachment Found!

4). Source of Availability of Surface Water : (Refer: 1 (viii))

No Attachment Found!

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Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
 (Application For New NOC)**

Application Number 21-4/1580/UP/IND/2017

5) Enclose Flow Chart of Activity and Requirement of Water (Refer: 2)

No Attachment Found!

6) Groundwater Availability Report (Refer: 4)

No Attachment Found!

7) Details of Rainwater Harvesting / Artificial Recharge Measures (Refer: 5)

S No	Attachment Name	File Name
1	Referral Letter	REFERRAL LETTER.pdf

8) Authorization

No Attachment Found!

10) Non-Polluting Effluent

S No	Attachment Name	File Name
1	Effluent Discharge Letter	Effluent Discharge.pdf

11) Extra Attachment

S.No	Attachment Name	File Name
1	ACKNOWLEDGEMENT	ACKNOWLEDGEMENT 2.pdf
2	WATER CONSENT	WATER CONSENT.pdf
3	FLOW CHART	FLOW CHART.pdf
4	WATER DENIAL LETTER	WATER DENIAL LETTER.pdf

12) Scanned Industrial Application

No Attachment Found!

Date
 Place

Name & Signature of the applicant
 (With official stamp)

Associated User : hmaagro
 Submitted By User : hmaagro
 Submission Date : 31/03/2017

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

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1 APTDA
**AGRICULTURAL AND PROCESSED FOOD PRODUCTS
 EXPORT DEVELOPMENT AUTHORITY**
 (MINISTRY OF COMMERCE, GOVT. OF INDIA)

CERTIFICATE OF REGISTRATION INTEGRATED ABATTOIR - CUM - MEAT PROCESSING PLANT

This is to certify that the integrated abattoir - cum - meat processing plant described below has been inspected by a Meat Plant Registration Committee constituted by APEDA and the existing facilities are considered adequate to meet the hygienic and sanitary conditions required to export. However, the operation of the 'Stand Alone Slaughter House' plant will have to be in accordance with all statutory requirements/regulations in force.

1. Name of the exporter	: HMA AGRO INDUSTRIES LTD. 2/270, 1 ST FLOOR, GLORY PLAZA, OPP. SURSADAN, M.G. ROAD, AGRA, UTTAR PRADESH - 202002
2. Registration No.	: APEDA 119
3. Name and Location of the integrated abattoir - cum - meat processing plant	: HMA AGRO INDUSTRIES LIMITED 6/1, 15-16, TAJ ANSPLR, MATHEERA BYE PASS ROAD, TEHSIL KADAL, ALIGARH (P.A.) ALIGARH, UTTAR PRADESH - 202001
4. Processing Capacity per day	: a. Chilling Room : 254 MT b. Blast Freezer : 142 MT c. Plate Freezer : 52 MT d. Slaughtering (i) Buffalo : 500 PER DAY (ii) Sheep : NIL
5. Meat & Meat Products authorized for exports	: BONELESS BUFFALO CHILLED/FROZEN MEAT - 70,500 MT PER DAY BUFFALO OFFALS CHILLED/FROZEN - 24,500 MT PER DAY
Certificate Valid upto (dd/mm/yyyy)	: 29-12-2017 To 31-12-2019

The operation of the 'Stand Alone Slaughter House' plant will have to be in accordance with all statutory requirements/regulations in force.
 Please refer to addendum dated 02-11-2018 for terms of registration certificate.

Place: New Delhi

For and on behalf of Chairman APEDA



Digitally signed by SUNIL KUMAR
 Date: 2017.12.29 17:14:19 +05:30
 Reason: MNU
 Location: NEW DELHI

(AUTHORIZED SIGNATORY)

1ST FLOOR, 4TH FLOOR, 3RD FLOOR, 2ND FLOOR, 1ST FLOOR
 August Khandi Marg (Opp. Khandi Village) New Delhi - 110016
 Phone: 26102801, 26104572, 26103571 Fax: 26102486, E-mail: apeda@apeda.gov.in



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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,

टी.सी.ओ 12 वीं विंग्रुति खण्ड,

गौमती नगर, लखनऊ

सहमति आदेश पत्र

500 मी० लीटर/मि० प्रतिदिन की
सहायक एवं फोजन बोमलेन कोट-
705 मी० प्रतिदिन की उत्सर्जन हेतु
मान्य

सदर सख्यः 02 / सी-4 / सहमति (वायु) अथवा 32 / 2009 / 2017 लखनऊ दिनांक 27/12

विषय: मी० एच०एम०एच० एच० इण्डस्ट्रीज लि० (स्लाटर हाउस) 6/1 15-16, तालसपुर तहसील
कोलमथुरा बाईपास रोड, अलीगढ़ की वायु (प्रदूषण नियंत्रण तथा नियंत्रण) अधिनियम
1981 (यथासंशोधित) की धारा-21 (2) के अन्तर्गत

सदर आदेशन सख्यः- दिनांक 23.10.2017

1- वायु अधिनियम 1981 के अन्तर्गत वायु प्रदूषणकारी व्यवस्था के उत्सर्जन हेतु उपरोक्त सहमित
सहमति आदेशन प्रथम मी० एच०एम०एच० एच० इण्डस्ट्रीज लि० (स्लाटर हाउस) 6/1 15-16
तालसपुर तहसील कोलमथुरा बाईपास रोड, अलीगढ़ की अपने सख्यी से सहायक एवं फोजन
शर्तों के अनुरूप वायुमण्डल में उत्सर्जन हेतु बोर्ड द्वारा अधिकृत किया जाता है।

2- यह सहमति दिनांक 31.12.2019 की अवधि तक मान्य है।

3- इस सहमति आदेश में अंकित किसी सूचना तथा सहमत शर्तों के होते हुए भी उत्तर प्रदेश
प्रदूषण नियंत्रण बोर्ड, लखनऊ वायु (प्रदूषण नियंत्रण तथा नियंत्रण) अधिनियम 1981 की
धारा-21 (6) में तथा इसके संशोधित अधिनियम 1987 के अन्तर्गत उपरोक्त शर्तित, किसी
भी/सभी शर्तों में पुन विचार करने के लिए जो उचित हो परिवर्तन करने का अधिकार व
शक्ति बोर्ड के लिए आरक्षित है।

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड हेतु अध्या अधिकृत।
यह सहमति सक्षम अधिकारी की अनुमति से निर्गत।

मुख्य पर्यावरण अधिकारी
दृ-4

अनुमत्या, सहायक।
(सहमति शर्त)





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,

टी.सी. 12 बी, विद्युति छाया,
गोमती नगर, लखनऊ

केवल सारिता/भूमि में निस्सारण के लिए
पर्याप्त/बचती हुई क्षमता के लिए

फार्म XV

सहमति आदेश पत्र

ए. 1. नगर क्षेत्र / नगर पालिका की
संरचनाएं और कोलन कोलनीय नोट
ए. 2. संरचना आदेशों के अभाव में
नाए

संदर्भ संख्या **02** / सी-4 / सहमति जल-200/2010 लखनऊ, दिनांक- 27/12/19

विषय नै. एच.एम.एच.एच. एच. इण्डस्ट्रीज लि. (स्वायत्त कारखाना) 6, 7, 15, 16, काजलपुर लखनऊ कोलन मधुरा बाईपास रोड अलीगढ़ की जल प्रदूषण नियंत्रण तथा निस्सारण अधिनियम, 1974 की धारा-25/26 के अन्तर्गत स्वच्छता निस्सारण हेतु सहमति।

संदर्भ आदेश पत्र संख्या- दिनांक 27.10.2017

1. जल सारिता का स्रोत में या भूमि पर बाह्य स्रोत में निस्सारण के लिए जल प्रदूषण नियंत्रण तथा निस्सारण अधिनियम 1974 जिसमें और उसके अधिनियम अंतर्गत है के अंतर्गत सहमति प्राप्त करने के लिए सम्बन्धित आदेश पत्र के निर्देश में नै. एच.एम.एच.एच. एच. इण्डस्ट्रीज लि. (स्वायत्त कारखाना) 6/7, 15-16, काजलपुर लखनऊ कोलन मधुरा बाईपास रोड अलीगढ़ को जल सारिता से निस्सारण करने वाले उसके नगर पालिका/औद्योगिक बोर्ड/नगर की स्वयं सारिता/नदी/कुए में/भूमि पर निस्सारित करने हेतु अनुसन्धक में उल्लिखित स्वामन्व्य के विशेष शर्तों के अनुसार बोर्ड द्वारा प्राधिकार दिया गया है।
2. यह सहमति दिनांक 31.12.2019 तक की अवधि हेतु मान्य है।
3. इस सहमति आदेश में अंकित प्रावधानों तथा सहमति शर्तों के अंतर्गत ही उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ जल प्रदूषण नियंत्रण तथा निस्सारण अधिनियम, 1974 की धारा-25/26 में तथा इसके संशोधित अधिनियम 1978 की धारा-21(2) के अन्तर्गत उचित शर्तों की/शर्तों में धूम विद्यार करने या संशोधन के लिए अधिनियम के अनुसार जो शर्तों की अधिकार से शक्ति बोर्ड आरक्षित रखती है। उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड के लिए जो अनुसन्धक सारिता और से। यह सहमति सक्षम अधिकारी की अनुमति से मिलेगी।

मुख्य पर्यावरण अधिकारी, लखनऊ

अनुसन्धक सारिता ।



Amended 5

CENTRAL GROUND WATER AUTHORITY
[Constituted under section 3(3) of Environment (Protection) Act, 1986]

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File No. 21-4(2953)/UP/IND/2017-2051 | 1096

Date- 25 AUG 2020

SHOW-CAUSE-NOTICE

Whereas the Central Government constituted the Central Ground Water Authority (hereafter referred to as the Authority) vide notification of the Government of India in the Ministry of Environment and Forest number S.O. 38 (E), dated the 14th January, 1997, followed by notification number S.O. 1121(E), dated the 13th May, 2010, for the purposes of regulation and control of groundwater development and management in the whole of India with powers to take measures to protect ground water resources.

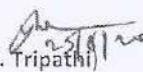
And whereas, the Authority in exercise of its powers and functions under clause (v), sub-section (2) of section 3 has accorded NOC with such conditions/ restrictions and safeguards vide NOC No. CGWA/NOC/IND/ORIG/2018/4169 dated 22.10.2018 and granted sufficient time for compliance of conditions/safeguards.

And whereas, the Authority in exercise of its powers and functions under clause (x) of sub-section (2) of section 3 of the Environment (Protection) Act, 1986 has ordered inspection of your unit to check the status of NOC/compliance of conditions of NOC/Guidelines.

And whereas, during the course of joint inspection in the matter of I.A. No. 77/2020 & 78/2020 in appeal no. 5/2020 H.M.A. Agro Industries Ltd. V/s Uttar Pradesh Pollution Control Board & Others.22.11.2017 by the team of officials from CPCB, UP PCB & CGWA on 15.06.2020. Your Unit has been found to have contravened by not complying with the mandatory conditions of NOC/shortcomings noticed, warranting action as per the provisions of Environment (Protection) Act, 1986 and for violation of conditions of NOC/Guidelines

1. The industry has adopted 03 no of ponds for ground water recharge. Out of 03, one pond adopted by firm in Singarpur village, Tehsil-Koil, Aligarh has been found to be already adopted by M/s Al-Hamd Agro Food Pvt Ltd, Village-Iliyaspur, Tehsil-Koil, Aligarh on dated 20.05.2016, whereas M/s H.M.A. Agro Industries Ltd, Aligarh has also adopted the same pond on dated 22.07.2017 (as per record in the office) Recharge from remaining 02 ponds come to only 27636 m³/year, which is inadequate as per NOC condition.

Now therefore, the authority in exercise of powers under section 19 of the Environment (Protection) Act, 1986 hereby direct you to show cause as to why the NOC issued to your project should not be cancelled. You are hereby given opportunity to rectify the default/contravention immediately, in any case not later than 07 days from the date of receipt of this notice, failing which the authority shall proceed against you as per law, at your own risk, cost and responsibility, including withdrawal/ cancellation of NOC.


(P.K. Tripathi)

Authorized Officer

For Central Ground Water Authority

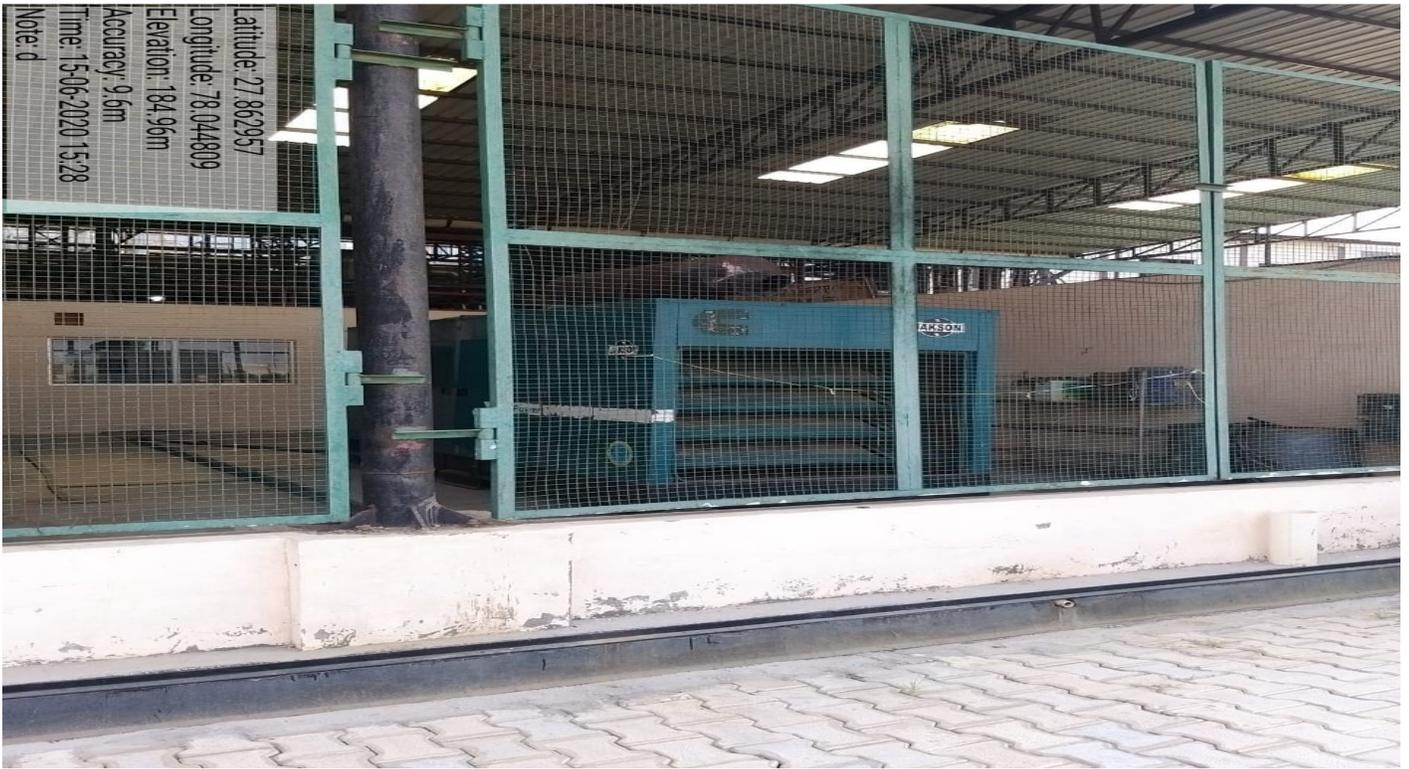
To

M/s. H.M.A. Agro Industries Ltd,
Talaspur Khurd, Tehsil-Koil
Mathura By Pass Road, District-Aligarh
Uttar Pradesh-226021
Uttar Pradesh-226021

Copy to:

1. The Member Secretary, CGWA, Gallery No. 18/11, Jarnagar House, Mansingh Road New Delhi, 110011.

M/s HMA Agro Industries Ltd, Talaspur Khurd, Mathura Bypass Road, Aligarh , Dated 15.06.2020



D.G. Set Photograph



D.G. Set Photograph

M/s HMA Agro Industries Ltd, Talaspur Khurd, Mathura Bypass Road, Aligarh , Dated 15.06.2020



Rotary Screw



Calibration scale was not found for V Notch Photograph

M/s HMA Agro Industries Ltd, Talaspur Khurd, Mathura Bypass Road, Aligarh , Dated 15.06.2020



Photograph of Damaged Ducting in Rendering Plant



Photograph of No Proper arrangement of water sprinkling in the Lairage Area